

ORISSA HIGH COURT

FILING REPORT AS ON :26/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011030/2023	D. HARE KRISHNA @ D. HARI KRISHNA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /127 /2023 () //
2	BLAPL/0011031/2023	AKASH KUMAR BADAPU VS STATE OF ODISHA	JIBAN RANJAN DASH VS	GUNUPUR /82 /2023 () //
3	BLAPL/0011032/2023	BABULA JANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /88 /2023 () //
4	BLAPL/0011033/2023	SUDHANSU KUMAR BAG @ MANTU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	MUDANPUR RAMPUR /89 /2023 () //
5	BLAPL/0011034/2023	JALA @ JALAL KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /452 /2022 () //
6	BLAPL/0011035/2023	BAICHANDRA SUNA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	/ /0 () //
7	BLAPL/0011036/2023	MADAN HANTAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /7 /2021 () //
8	BLAPL/0011037/2023	SURE @ SURESH NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /135 /2023 () //
9	BLAPL/0011038/2023	MUNA JENA @ BAURI PERAI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KOREI /301 /2021 () //
10	BLAPL/0011039/2023	MANOJ KUMAR SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHANJANAGAR /47 /2023 () //
11	BLAPL/0011040/2023	ABHAYA KUMAR NAYAK VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //

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12	BLAPL/0011041/2023	PUJARI GANGANNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 () //
13	BLAPL/0011042/2023	SANYASI SORISHABAI VS STATE OF ODISHA	T.N. MURTY VS	SEMILLIGUDA /115 /2023 () //
14	BLAPL/0011043/2023	SANIA @ DEBASIS DAS VS STATE OF ODISHA	SAMBIT BISWAL VS	JAGATSINGPUR /851 /2022 () //
15	BLAPL/0011044/2023	RAJA PATTNAIK @ PATTNAYAK VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	TOMANDO /215 /2023 () //
16	BLAPL/0011045/2023	NILA @ NILAMANI LUHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /68 /2023 () //
17	BLAPL/0011046/2023	SRIMANTA TANTY @ CHHOTU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAKHANPUR /195 /2023 () //
18	BLAPL/0011047/2023	MAHENDRA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /41 /2023 () //
19	BLAPL/0011048/2023	GANDHI @ JALANDHAR PANIGRAHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BARGARH SADAR /255 /2023 () //
20	BLAPL/0011049/2023	LAXMIDHAR MEHER VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BARGARH /528 /2023 () //
21	BLAPL/0011050/2023	DEEPAK PANIGRAHI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /84 /2023 () //
22	BLAPL/0011051/2023	SUBRAT DAS @ ROSHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHAJURIPADA /99 /2023 () //
23	BLAPL/0011052/2023	GAJENDRA HARIJAN	SURYAKANTA DWIBEDI	MAIDALPUR /80 /2023

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		VS	VS	()
24	BLAPL/0011053/2023	STATE OF ODISHA TARIQUE ANWAR	PABITRA KUMAR NAYAK	// PLANTSITE /100 /2023
		VS	VS	()
25	BLAPL/0011054/2023	STATE OF ODISHA LIKU BARIK @ LIKU	NIKUNJA KUMAR ROUT	// TANGI /133 /2023
		VS	VS	()
26	BLAPL/0011055/2023	STATE OF ODISHA NANU @ SUDARSAN BARIK	SUJIT KUMAR SWAIN	// CUTTACK SADAR /133 /2017
		VS	VS	()
27	BLAPL/0011056/2023	STATE OF ODISHA SOMANATH PRADHAN	PRAMOD RANJAN BEHERA	// / /0
		VS	VS	()
28	BLAPL/0011057/2023	STATE OF ODISHA CHANDAN NAYAK	AKSHAYA KUMAR SAHOO	// ORKEL /217 /2023
		VS	VS	()
29	BLAPL/0011058/2023	STATE OF ODISHA NARAYANA SAHOO @ NARAYAN SAHU	SURYAKANTA DWIBEDI	// LARAMBA /82 /2023
		VS	VS	()
30	BLAPL/0011059/2023	STATE OF ODISHA RILU @ KHAGESWAR NAYAK	SK. ZAFARULLA	// BANSADA /137 /2020
		VS	VS	()
31	BLAPL/0011060/2023	STATE OF ODISHA PRADIPTA KUMAR PATRA @ PRADEEPTA KUMAR PATRA	SUBHA JENA	// DEOGARH /338 /2023
		VS	VS	()
32	BLAPL/0011061/2023	STATE OF ODISHA RUSHU BENIA	AKSHAYA KUMAR SAHOO	// MURIBAHAL /116 /2020
		VS	VS	()
33	BLAPL/0011062/2023	STATE OF ODISHA DHANPHUL MAJHI	SANJIB KUMAR BHANJADEO	// KASHIPUR /101 /2023
		VS	VS	()
34	BLAPL/0011063/2023	STATE OF ODISHA JITENDRA NAIK	SANJIB KUMAR BHANJADEO	// KASHIPUR /101 /2023
		VS	VS	()

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35	BLAPL/0011064/2023	STATE OF ODISHA PANKAJ KUMAR PARIDA VS	AKSHAYA KUMAR SAHOO VS	// ORKEL /217 /2023 ()
36	BLAPL/0011065/2023	STATE OF ODISHA BAMAN @ BAMUNU MAJHI VS	SANJIB KUMAR BHANJADEO VS	// KASHIPUR /101 /2023 ()
37	BLAPL/0011066/2023	STATE OF ODISHA PABITRA @ PRADIP KUMAR NAIK VS	SANJIB KUMAR BHANJADEO VS	// KASHIPUR /101 /2023 ()
38	BLAPL/0011067/2023	STATE OF ODISHA GANESH CHANDRA DAS VS	BIJAY KUMAR BEHERA VS	// NAYAPALLI P.S. /391 /2023 ()
39	BLAPL/0011068/2023	STATE OF ODISHA RAMA KULDEEP @ KULDIP VS	DIPTI RANJAN BHOKTA VS	// SEMILLIGUDA /110 /2023 ()
40	BLAPL/0011069/2023	STATE OF ODISHA MANOJ KUMAR SAHU VS	ACHYUTANANDA PATTANAIAK VS	// SHERAGADA /17 /2023 ()
41	BLAPL/0011070/2023	STATE OF ODISHA SRITAM PRADHAN VS	BHARAT JALLI VS	// G.UDAYAGIRI /102 /2022 ()
42	BLAPL/0011071/2023	STATE OF ODISHA SK. KALIMUDDIN VS	HARA PRASAD PANDA VS	// DHARMASALA /474 /2019 ()
43	BLAPL/0011072/2023	STATE OF ODISHA LAXMAN NAYAK VS	DEEPAK KU SAHOO VS	// //0 ()
44	BLAPL/0011073/2023	STATE OF ODISHA MANSINGH YADAV VS	LINGARAJ MOHANTY VS	// BHARATPUR PS /79 /2023 ()
45	BLAPL/0011074/2023	STATE OF ODISHA PAPU @ SUSHANTA DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// TALASARI MARINE /36 /2023 () //

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46	BLAPL/0011075/2023	RAJESH CHAHATARAY @ CHHOTRAY VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	JANKIA P.S. /59 /2017 () //
47	BLAPL/0011076/2023	GUNADHAR MIRDA VS STATE OF ODISHA	RAKESH RANJAN DASH VS	CAPITAL P.S. /225 /2023 () //
48	BLAPL/0011077/2023	GUNADHAR MIRDA VS STATE OF ODISHA	RAKESH RANJAN DASH VS	CAPITAL P.S. /223 /2023 () //
49	BLAPL/0011078/2023	BABAJI NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /207 /2023 () //
50	BLAPL/0011079/2023	SUDAM NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /207 /2023 () //
51	BLAPL/0011080/2023	BABU @ PRAMOD NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /207 /2023 () //
52	BLAPL/0011081/2023	MANOJ KUMAR KAMUDI VS STATE OF ODISHA	ARIJEET MISHRA VS	MACHHKUND /94 /2023 () //
53	BLAPL/0011082/2023	RAKESH HEMBRAM VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BARGARH /528 /2023 () //
54	BLAPL/0011083/2023	DAS DEVA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	PHULBANI TOWN /89 /2023 () //
55	BLAPL/0011084/2023	SATYARANJAN NARENDRA @ BAPUJI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /250 /2023 () //
56	BLAPL/0011085/2023	DINA SANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARIGAM /191 /2023 () //
57	BLAPL/0011086/2023	BELA @ BELASAN SWAIN	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /439 /2023

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		VS	VS	()
58	BLAPL/0011087/2023	STATE OF ODISHA BALAMUNKUNDA BEHERA	TRILOCHAN BARIK	// BALLIGUDA /80 /2023
		VS	VS	()
59	BLAPL/0011088/2023	STATE OF ODISHA TATA RAO MAJHI	GIRIDHARI SINGH	// KALIMELA /70 /2023
		VS	VS	()
60	BLAPL/0011089/2023	STATE OF ODISHA PINKU NAYAK	MAHES DAS	// SARANGADA /98 /2023
		VS	VS	()
61	BLAPL/0011090/2023	STATE OF ODISHA ASHOK APAT	SOUMYA RANJAN MOHANTY	// KINJIRKELA /125 /2023
		VS	VS	()
62	BLAPL/0011091/2023	STATE OF ODISHA GOPAL MALLICK	MANAS RANJAN BADAJENA	// BOUDH /117 /2023
		VS	VS	()
63	BLAPL/0011092/2023	STATE OF ODISHA SEIKH MAINUDDIN	BIJAYA KUMAR RAGADA	// BARGARH /528 /2023
		VS	VS	()
64	BLAPL/0011093/2023	STATE OF ODISHA AJAY RAJARAM BHOR	SOUMYAKANTA TRIPATHY	// / /0
		VS	VS	()
65	BLAPL/0011094/2023	STATE OF ODISHA MADHAB KHILLA	RAJIB LOCHAN PATNAIK	// MATHILI /113 /2021
		VS	VS	()
66	BLAPL/0011095/2023	STATE OF ODISHA BACHU GIRI	SUDHANSU SEKHAR DASH	// / /0
		VS	VS	()
67	BLAPL/0011096/2023	STATE OF ODISHA MANBAHAL MINZ	BYOMOKESH SAHOO	// BARGARH /528 /2023
		VS	VS	()
68	BLAPL/0011097/2023	STATE OF ODISHA PRAKASH NAG	PRGNYA NANDA PATNAIK	// JEYPORE SADAR /132 /2023
		VS	VS	()

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69	BLAPL/0011098/2023	STATE OF ODISHA DILIP KUMAR SASMAL VS UNION OF INDIA	AMRUTRAJ PATRNAIK VS	// //0 ()
70	BLAPL/0011099/2023	SATYANARAYAN DHARUA @ NARAYAN @ GOPAL SATYABRATA PANDA VS STATE OF ODISHA	VS	SASON /105 /2010 () //
71	BLAPL/0011100/2023	KALIA @ NARAYAN BEHERA VS STATE OF ODISHA	DEBASHIS ROURAY VS	BALIANTA P.S. /262 /2023 () //
72	BLAPL/0011101/2023	GHANASHYAM SAHU @ GHANSU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /140 /2023 () //
73	BLAPL/0011102/2023	MADHABA @ MANDABA @ MANBODH GOUDA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /240 /2023 () //
74	BLAPL/0011103/2023	RAJENDRA BEHERA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	LINGARAJ P.S. /150 /2023 () //
75	BLAPL/0011104/2023	AMARESH BEHERA @ GULU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /582 /2023 () //
76	BLAPL/0011105/2023	NAKULA DEBARPALLI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	NARAYANPATNA /37 /2023 () //
77	BLAPL/0011106/2023	BISWANATH JENA @ RAGHAB JENA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NAYAPALLI P.S. /123 /2023 () //
78	BLAPL/0011107/2023	DILLIP SHAH @ SAHA @ SAW VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /128 /2021 () //
79	BLAPL/0011108/2023	NAKULA DEBARPALLI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	BANDHUGOAN /42 /2023 () //

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80	BLAPL/0011109/2023	RABINDRA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /84 /2022 () //
81	BLAPL/0011110/2023	SK. SAMSD VS STATE OF ODISHA	SUBRATA PANDA VS	PURUNABAZAR /59 /2021 () //
82	BLAPL/0011111/2023	MANTU DALAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /437 /2023 () //
83	BLAPL/0011112/2023	MADHUSUDAN BEHERA @ MADHUA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /131 /2023 () //
84	BLAPL/0011113/2023	RAMAKANTA DAS @ RATNAKAR DAS @ BABULA VS STATE OF ODISHA	ASTARANG TRIPATHY VS	PATTAMUNDAI /455 /2023 () //
85	BLAPL/0011114/2023	DEBRAJ PUJARI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KOTPAD /144 /2023 () //
86	BLAPL/0011115/2023	LATIKA BARADA VS STATE OF ODISHA	BASUDEV PUJARI VS	HINJILI /645 /2022 () //
87	BLAPL/0011116/2023	SUBHAKANTA SUARA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KOTPAD /156 /2022 () //
88	BLAPL/0011117/2023	RAJA TRIPATHY @ SHANKAR TRIPATHY VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	RENGALI (SAMBALPUR) /80 /2018 () //
89	CMAPL/0000692/2023	BAIKUNTHA PATRA VS GHANSHYAM PARIDA	ADV. VS	// () //
90	CMAPL/0000693/2023	BASANTI NANDI VS JATINDRANATH NANDY	MAHESWAR MOHANTY VS	// () //
91	CMAPL/0000694/2023	M/S.VIKASH ALUMINIUM UDYOG	ADV.	//

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		VS	VS	()
92	CMAPL/0000695/2023	ORISSA INDUSRTIAL INFRASTRUCTURE DEVELOPMENT CORPN. (IDCO.) DULANA BADATIA	ADV	//
		VS	VS	()
93	CMAPL/0000696/2023	BAMDI VENKATESWAR RAO CH.CHANDAN KUMAR PATRO	BIBHUTI KESHARI BISWAL	//
		VS	VS	()
94	CMP/0001160/2023	CH.JAWAHARLAL PATRO BRAHMANANDA SWAIN	SUBRATA MISHRA	//
		VS	VS	CIVIL JUDGE (J.D.), NIALI(Cuttack)
95	CMP/0001161/2023	ISWAR KALAR @ ISWAR DANDSENA	BIJAYA KUMAR BEHERA 1	EC/0000005/2013
		VS	VS	//
96	CMP/0001162/2023	SUKHDHAR KALAR @ DANDSENA @ PALAU KALAR BABULI MALIK	GIRIDHARI SINGH	//
		VS	VS	A.D.J.(FTC I),BHADRAK(Bhadrak)
97	CMP/0001163/2023	THE ADDL. DISTRICT JUDGE (FAST TRACK COURT I), BHADRAK GADADHAR PARIDA	SUSANTA KUMAR DASH	Fd/0000093/1999
		VS	VS	//
98	CMP/0001164/2023	PRAFULLA PARIDA SIKHYA O ANUSANDHAN A CHARITABLE TRUST, KIRAN KESHARI RAJ	VS	//
		VS	VS	()
99	CMP/0001165/2023	SAKUNTALA GURU @ JENA BANSHIDHAR BEHERA	RANJAN KUMAR ROUT	//
		VS	VS	()
100	CMP/0001166/2023	PINAKI BARAL MALAY RANJAN RATH	ARUN KUMAR MISHRA -2	//
		VS	VS	()
101	CMP/0001167/2023	MANORAMA DAS BASANTA KUMAR SAMAL	BISWA PRAKASH DHAL	//
		VS	VS	()
102	CMP/0001168/2023	ARUN KUMAR SAMAL UDAYNATH BEHERA	PRABODHA CHANDRA NAYAK	//
		VS	VS	()

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103	CMP/0001169/2023	STATE OF ODISHA SHEFALIKA DHIR VS	BIBEKANANDA BHUYAN VS	// // ()
104	CMP/0001170/2023	RAM CHANDRA DHIR SUSARNARANI KHATUA VS	MALAYA RANJAN BEHERA VS	// // ()
105	CMP/0001171/2023	KADAMBINI BHANJA SRI K.SRINIBAS REDDY VS	SATYABADI MANTRY VS	// // ()
106	CMP/0001172/2023	STATE OF ODISHA MAHENDRA KUMAR MAHARANA VS	SULOCHANA PATRO VS	// // ()
107	CONTC/0007264/2023	GOURI MAHARANA KAMALAKANTA MOHANTA VS	ADV. VS	// // ()
108	CONTC/0007265/2023	ANU GARG, SPECIAL SECY., TO GOVT. OF ODISHA, WR DEPT. JUBARAJ DASH VS	ADV. VS	// // ()
109	CONTC/0007266/2023	SURESH CHANDRA DALAI, IAS PRASANTA KUMAR SAHOO VS	AMIT PRASAD BOSE VS	// // ()
110	CONTC/0007267/2023	DILLIP KUMAR PARIDA, ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, CUTTACK GHANASHYAM BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
111	CONTC/0007268/2023	ARAVIND AGRAWAL, PRINCIPAL SECY., HIGHER EDUCATION DEPT. SATYABATI PATRA VS	ADV. VS	// // ()
112	CONTC/0007269/2023	DAYA SINDHU PARIDA, LAND ACQUISITION OFFICER CUM COMPETENT AUTHORITY, N.H. AUTHORITY OF INDIA RASHMITA SWAIN VS	ADV. VS	// // ()
113	CONTC/0007270/2023	MANOJ MAHUNTA, MANAGER, POLICY SERVING BRANCH, TATA AIA LIFE INSURANCE COMPANY/LTD. GITANJALI ROUSTRAY VS	ADV. VS	// // ()
		ASWATHY S, I.A.S.		//

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114	CONTC/0007271/2023	AMI LAL VS COMMANDANT 52ND BN., C.R.P.F., LAMPHEMPET	TIRTH KUMAR SAHU VS	// 0 //
115	CONTC/0007272/2023	SK. SAIFUR RAHEMAN VS V.V. YADAB, IAS	SAMEER KUMAR DAS, S.K. MISHRA, P.K. BEHERA VS	// 0 //
116	CONTC/0007273/2023	AKHAYA KUMAR BEJ VS MANAS KUMAR TRIPATHY	ADV. VS	// 0 //
117	CONTC/0007274/2023	RAJESWARI SWARO VS DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, ODISHA	TIRTH KUMAR SAHU VS	// 0 //
118	CONTC/0007275/2023	DUKHISHYAM HOTTA VS AMITAV THAKUR, I.P.S.	ADV VS	// 0 //
119	CONTC/0007276/2023	SANJEEB KUMAR BARIK VS ER. PURNA CHANDRA RATH, SUPERINTENDING ENGINEER, EASTERN CIRCLE I, CUTTACK	ADV. VS	// 0 //
120	CONTC/0007277/2023	NAMASWINI MOHAPATRA VS ROOPA ROSHAN SAYOO, IAS	ADV. VS	// 0 //
121	CONTC/0007278/2023	SARAT CHANDRA MOHANTY VS KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK	DHANESWAR BEHERA VS	// 0 //
122	CONTC/0007279/2023	RANJITA JENA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
123	CONTC/0007280/2023	PRAFULLA KUMAR SAHOO VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., EXCISE DEPT.	BISHAL BAIVA VS	// 0 //
124	CONTC/0007281/2023	RAMAKRUSHNA DIKHIT VS ANU GARG, I.A.S.	ADV. VS	// 0 //
125	CONTC/0007282/2023	MULIA PRADHAN	ADV.	//

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		VS	VS	0
126	CONTC/0007283/2023	ANU GARG, I.A.S. PURNA CHANDRA BEHERA	ADV.	//
		VS	VS	0
127	CONTC/0007284/2023	ANU GARG, I.A.S. KAILASH CHANDRA PANDA	ADV.	//
		VS	VS	0
128	CONTC/0007285/2023	ANU GARG, I.A.S. RABINDRA KUMAR SAHOO	ADV	//
		VS	VS	0
129	CONTC/0007286/2023	ANU GARG, I.A.S. KAMALA NAYAK	ADV.	//
		VS	VS	0
130	CONTC/0007287/2023	ASWATHY S., I.A.S. JASHODA NAYAK	ADV.	//
		VS	VS	0
131	CONTC/0007288/2023	SATYABRATA SAHOO, PRINCIPAL SECY., R AND DM DEPT.EVENUE AND DISASTER MANAGEMENT DEPT. ANJANA DAS	ADV.	//
		VS	VS	0
132	CONTC/0007289/2023	ROOPA ROSHAN SAHOO, COMMNR. CUM SECY., SC AND ST DEVLOPMENT M AND BCW DEPT. KRUTIBAS DASH	ADV	//
		VS	VS	0
133	CONTC/0007290/2023	SAMARTHA VERMA, COLLECTOR, PURI RITEN BANCHHOR	ADV.	//
		VS	VS	0
134	CONTC/0007291/2023	SATYABRATA SAHU, I.A.S. SUSHANTA KUMAR NAYAK	SATYABRATA MOHANTY	//
		VS	VS	0
135	CONTC/0007292/2023	ASWATHY S, I.A.S. SATYABHAMA BEHERA	ADV.	//
		VS	VS	0
136	CONTC/0007293/2023	RAJASHREE PATTNAIK, D.E.O., NAYAGARH SRABAN KUMAR JENA	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0007294/2023	S.ASWATHI, I.A.S. BHIKARI CHARAN PRADHAN VS	ADV. VS	// // ()
138	CONTC/0007295/2023	SATYABRATA SAHOO, IAS CHANDRA SEKHAR DAS VS	ADV VS	// // ()
139	CONTC/0007296/2023	PRATIVA MANJARI DAS, D.E.O, BALSORE JAGADISH KUMAR SAHU VS	ADV. VS	// // ()
140	CONTC/0007297/2023	S.ASWATHI, I.A.S. BHASKAR SAHU VS	ADV. VS	// // ()
141	CONTC/0007298/2023	S.ASWATHI, I.A.S. SUBHAM AGRAWAL VS	ADV. VS	// // ()
142	CONTC/0007299/2023	DEBENDRA KUMAR SETH, CHIEF CONSTRUCTION ENGINEER, RURAL WORKS CIRCLE, BOLANGIR// SUBHAM AGRAWAL VS	ADV. VS	// // ()
143	CONTC/0007300/2023	DEBENDRA KUMAR SETH, CHIEF CONSTRUCTION ENGINEER, RURAL WORKS CIRCLE, BOLANGIR// M/S SBM NIRMAN CONSTRUCTION PVT. LTD. VS	ADV. VS	// // ()
144	CONTC/0007301/2023	VIR VIKRAM YADAV, COMMNR. CUM SECY., WORKS DEPT. SANJAY KUMAR PADHY VS	ADV. VS	// // ()
145	CONTC/0007302/2023	G. MATHIVATHANAN, IAS DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRAYA. SANGANERIA VS	VS	// // ()
146	CONTC/0007303/2023	ASHOK KUMAR BEHERA, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, BBSR RAJESH KUMAR DHAL VS	ADV. VS	// // ()
147	CONTC/0007304/2023	SIDDESHWAR BALLRAM BONDAR, D.M. CUM COLLECTOR, BHADRAK NETA SECURITY SERVICES PVT. LTD., BBSR VS	ADV. VS	// // ()
		SUBHALAXMI NAYAK, D.E.O., KENDRAPARA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0007305/2023	DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRAYA.SANGANERIA VS	VS	// ()
149	CONTC/0007306/2023	ASHOK KUMAR BEHERA, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, BBSR DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRAYA.SANGANERIA	VS	// ()
150	CONTC/0007307/2023	ASHOK KUMAR BEHERA, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, BBSR DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRAYA.SANGANERIA	VS	// ()
151	CONTC/0007308/2023	ASHOK KUMAR BEHERA, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, BBSR DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRAYA.SANGANERIA	VS	// ()
152	CONTC/0007309/2023	DHANURDHAR CHAMPATIRAY @ D.D. CHAMPATIRAY SANGANERIA VS	VS	// ()
153	CONTC/0007310/2023	JYOTI PRAKASH SAMAL, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, PURI AMARENDRA NAYAK	VS PRADEEP KUMAR MAHAPATRA	// ()
154	CRLA/0001062/2023	VIR VIKRAM JADHAV PADMALOCHAN MAHAKUD @ PUKULU	VS ADHIRAJ MOHANTY	// GHATAGAON /159 /2018
155	CRLA/0001063/2023	STATE OF ODISHA SRIDHARA MALLICK	VS BHABANI PRASAD PRADHAN	// HARABHANGA /40 /2017
156	CRLA/0001064/2023	STATE OF ODISHA KANHU CHARAN BASANTI	VS PRASANTA KUMAR NANDA	// PURUSHOTTAMPUR /504 /2022
157	CRLA/0001065/2023	STATE OF ODISHA DR. HEMANGINI MEHER	VS DEVASHIS PANDA	// BHAWANIPATNA TOWN /360 /2021
158	CRLMC/0004421/2023	SANGITA NAIK KRUSHNA CHANDRA PATTANAİK	VS BIJAYANANDA DASH	// / /2019
159	CRLMC/0004422/2023	STATE OF ODISHA SHRADHANJALI BEHERA	VS PRANAYA KUMAR DASH	// KHANDAGIRI P.S. /496 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0004423/2023	DIRECTORATE OF ENFORCEMENT(E.D.) ANUPAM BHATTACHARJEE	SAROJ RANJAN SUBUDHI	// MAHILA P.S.(BBSR) /166 /2021
		VS	VS	()
161	CRLMC/0004424/2023	STATE OF ORISSA ABDUL REHEMAN@ RAJU	TIRTH KUMAR SAHU	// TITILAGARH /36 /2022
		VS	VS	()
162	CRLMC/0004425/2023	STATE OF ODISHA GAGAN NAIK@MAJHI	PRIYA RANJAN SINGH	// KAMAKHYANAGAR /45 /2015
		VS	VS	()
163	CRLMC/0004426/2023	STATE OF ODISHA MAHENDRA NATH SAHA	ARIJEET MISHRA	// KENDRAPARA SADAR /395 /2021
		VS	VS	()
164	CRLMC/0004427/2023	STATE OF ODISHA RATNAKAR BEHERA	ARIJEET MISHRA	// GHASIPURA /59 /2003
		VS	VS	()
165	CRLMC/0004428/2023	STATE OF ODISHA BIRENDRA NAIK	SAMARENDRA MOHANTY	// / /0
		VS	VS	()
166	CRLMC/0004429/2023	MINA NAYAK BIJAY SENA	SAMARENDRA MOHANTY	// JALESWAR /127 /2022
		VS	VS	()
167	CRLMC/0004430/2023	STATE OF ODISHA A KALA PRIYA@ PRIYA RAFFIUDDIN KHAN	SUSANTA KUMAR NATH	// BANARAPAL /217 /2022
		VS	VS	()
168	CRLMC/0004431/2023	STATE OF ODISHA SATYABAN MEHER	NIRANJAN PANDA	// DUNGURIPALI /98 /2013
		VS	VS	()
169	CRLMC/0004432/2023	STATE OF ODISHA DR. SUSHIL KUMAR MOHAPATRA	PRAVASH CHANDRA JENA	// DEOGARH /360 /2020
		VS	VS	()
170	CRLMC/0004433/2023	STATE OF ODISHA SURYANARAYAN MOHANTY @ SURJYANARAYAN MOHANTY	INDRANIL KUMAR MOHANTY	// MAHILA P.S. BUXIBAZAR /21 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0004434/2023	STATE OF ODISHA DR. SUSHIL KUMAR MOHAPATRA VS	PRAVASH CHANDRA JENA VS	// DEOGARH /360 /2020 ()
172	CRLMC/0004435/2023	STATE OF ODISHA BHOLANATH PRADHAN VS	DEBASIS TRIPATHY VS	// RAIKIA /128 /2008 ()
173	CRLMC/0004436/2023	STATE OF ODISHA BULU JENA VS	SURESH KUMAR PANDA VS	// ERASAMA /154 /2014 ()
174	CRLMC/0004437/2023	STATE OF ODISHA LOKNATH BARIK @ MUNA VS	BIBHUTI BHUSAND NANDA VS	// CUTTACK SADAR /182 /2022 ()
175	CRLMC/0004438/2023	STATE OF ORISSA ASHOK KUMAR ROUT VS	PRADIPTA KUMAR JENA VS	// TIRTOL /731 /2022 ()
176	CRLMC/0004439/2023	STATE OF ODISHA SAYED KAWSAR VS	JYOTIRMAYA SAHOO VS	// //0 ()
177	CRLMC/0004440/2023	STATE OF ODISHA BHABESWAR CHANDA VS	PRAMOD KUMAR JENA VS	// CHANDIPUR /14 /2021 ()
178	CRLMC/0004441/2023	STATE OF ODISHA GANESWAR DAS VS	AMULYA RATNA PANDA VS	// CHOUDWAR /263 /2023 ()
179	CRLMC/0004442/2023	STATE OF ODISHA GANGADHAR PRADHAN VS	ACHYUTANANDA PATTANAIAK VS	// JANKIA P.S. /169 /2023 ()
180	CRLMC/0004443/2023	STATE OF ODISHA SIPU @ PRAMOD KUMAR NAYAK @ PRAMOD KUMAR NAYAK VS	ANIL KARANJAN BEHERA VS	// RARUAN /61 /2014 ()
181	CRLMC/0004444/2023	STATE OF ODISHA GADADHAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// PATTAPUR (ASKA) /172 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0004445/2023	BIPRA CHARAN BHUYAN VS STATE OF ODISHA	RAMESH AGARWAL VS	ASKA /416 /2021 () //
183	CRLMC/0004446/2023	BIBHUSITA SAMAL VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	CHOUDWAR /368 /2021 () //
184	CRLMC/0004447/2023	DILLIP KUMAR SAHU VS PRADEEP KUMAR SAHU	PRASANNA KUMAR RATH VS	/ /0 () //
185	CRLMC/0004448/2023	MANAS RANJAN ROUT VS GIRIJA SHANKAR DAS	PRAVASH CHANDRA JENA VS	/ /0 () //
186	CRLMC/0004449/2023	DILLIP@MANMATH NATH@MANMATH KUMAR NATH VS STATE OF ODISHA	HIRENDRA KUMAR MOHAPATRA VS	MURUDA /54 /2015 () //
187	CRLMC/0004450/2023	RANJAN KUMAR KHLAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /148 /2011 () //
188	CRLMC/0004451/2023	SAMBHUNATH SETHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHANTAPADA /501 /2017 () //
189	CRLMC/0004452/2023	RABINDRA BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /313 /2023 () //
190	CRLMC/0004453/2023	CHINTU @ ANIPKU PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	DASPALLA /22 /2011 () //
191	CRLMC/0004454/2023	SWARNALATA BEWA @ KHUNTIA VS BIBHUBIKAS MOHAPATRA	SUDHANSU SEKHAR JENA VS	/ /0 () //
192	CRLMC/0004455/2023	SK AJIMUDDIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHADRAK RURAL /547 /2017 () //
193	CRLMP/0001910/2023	BANITA BARIK	LINGARAJ MOHANTY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0001911/2023	KABIRAJ SWAIN	BIJAYA KUMAR PARIDA 2	/ /0
		VS	VS	()
		THE ADDL. DISTRICT JUDGE, KHALIKOTE		//
195	CRLMP/0001912/2023	RANJEETA PRADHAN	SIDHARTH PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0001913/2023	CHANDAN PATRA	SARATHI JYOTI MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0001914/2023	RAJLAXMI SATPATHY @ PATI	ABHIJIT DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0001915/2023	DHIRENDRA KUMAR THATEI	AMIT BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0001916/2023	SNIGDCHARANI MUDULI	PRADEEP KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0001917/2023	ALEKHA SANYASI	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0001918/2023	PRAMODINI PAIKRAY	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0001919/2023	HARE KRISHNA DAS	BISWA PRAKASH DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0001920/2023	RAMAKRISHNA MISHRA	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0001921/2023	ALOK KUMAR PATTANAIAK	RAKESH KUMAR SARANGI	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0001922/2023	STATE OF ODISHA AJJUDDIN ALTAMAS (CHAND) VS	NIRANJAN PANDA VS	// / /0 ()
206	CRLMP/0001923/2023	STATE OF ODISHA BANAMALI DIGAL VS	SWADHIN KESARI SINGH VS	// / /0 ()
207	CRLMP/0001924/2023	STATE OF ODISHA ASHARANI RATH VS	BRUNDABAN ROUT VS	// / /0 ()
208	CRLMP/0001925/2023	STATE OF ODISHA AMARA PAL VS	PRAVASH CHANDRA JENA VS	// / /0 ()
209	CRLREV/0000514/2023	STATE OF ODISHA M/S. NARAYANI SONS INDIA PVT. LTD., KEONJHAR VS	AMIT PATTNAIK VS	// / /0 ()
210	CRLREV/0000515/2023	UNION OF INDIA MAHENDRA GARADA @ GOUDA VS	DEBASIS TRIPATHY VS	// LAXMIPUR /59 /2017 ()
211	CRLREV/0000516/2023	STATE OF ODISHA LOHIT KUMAR MANGARAJ @ TULU MANGARAJ VS	DEEPALI MAHAPATRA VS	// BERHAMPUR TOWN /283 /2022 ()
212	CRLREV/0000517/2023	STATE OF ODISHA PRASANNA KUMAR PATRA VS	ALOK KUMAR DAS VS	// / /0 ()
213	CRLREV/0000518/2023	STATE OF ODISHA RAKESH MALIK VS	SATYAJIT MOHAPATRA VS	// SORO /230 /2021 ()
214	CRLREV/0000519/2023	STATE OF ODISHA SK. HABIBUR RAHEMAN VS	RASHMIKANTA MAHALIK VS	// / /0 ()
215	FAO/0000442/2023	SK. SAMIULLAHA LEGAL MANAGER, CLAIMS M/S. CHOLA MANDALAM, VS GOPABANDHU ROUT	M. D. GENE GENERAL INSURANCE COMPANY LTD. VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	FAO/0000443/2023	LEGAL MANAGER, M/S. HDFC ERGO G.I.CO. LTD. VS MD. REJAUL HOQUE	G.P.DUTTA VS G.P. DUTTA	// 0 //
217	MACA/0000912/2023	S.B.I. GENERAL INSURANCE CO. LTD. VS DULLADEI MALIK	G.P. DUTTA VS G.P.DUTTA	// 0 //
218	MACA/0000913/2023	DIVISIONAL MANAGER, SBI GENERAL INSURANCE VS LIBANUS EKKA	G.P.DUTTA VS KAPILA CHARAN NAYAK	// 0 //
219	MACA/0000914/2023	HIMANSU SEKHAR MAJHI VS BIJAYA NAYAK	KAPILA CHARAN NAYAK VS RAMESH CHANDRA PRADHAN	// 0 //
220	MACA/0000915/2023	SANYASI BREDEKA VS VIJAY MANIK RAO GAIKWAD	RAMESH CHANDRA PRADHAN VS G.P.DUTTA	// 0 //
221	MACA/0000916/2023	NATIONAL INSURANCE CO. LTD. VS BASANTA SAHU	G.P.DUTTA VS SIDHARTHA MISHRA	// 0 //
222	MATA/0000324/2023	ANKIT THAIT VS PREET THAIT	SIDHARTHA MISHRA VS KRUSHNA CHANDRA MOHANTY	// 0 //
223	MATA/0000325/2023	SARITA RANA@GIRI VS GOPINATH RANA	KRUSHNA CHANDRA MOHANTY VS KRUSHNA SUKLA	// 0 //
224	MATA/0000326/2023	SASANK SEKHAR CHOUDHURY VS SUSHRI SUCHARITA SAMAL	KRUSHNA SUKLA VS MRUTYUNJAYA MAHARANA	// 0 //
225	RPFAM/0000323/2023	SUMITA PANDA VS JYOTIKRUSHNA PANDA	MRUTYUNJAYA MAHARANA VS LALIT MOHAN NANDA	// JUDGE FAMILY COURT,GANJAM(Ganjam) Crp/0000175/2020
226	RPFAM/0000324/2023	PRATAP KESHARI MAHAPATRA VS KALYANI MAHAPATRA	LALIT MOHAN NANDA VS PRAMODA KUMAR MISHRA	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000380/2018
227	RPFAM/0000325/2023	PRATAP KUMAR MAHALIK	PRAMODA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	RPFAM/0000326/2023	MANASI SAHU MANORAMA SAHOO	RABINDRANATH BARIK	//
		VS	VS	0
229	RSA/0000400/2023	ANIL KUMAR SAHOO AKSHYA KUMAR BEHERA	ASHOK DAS	//
		VS	VS	0
230	RSA/0000401/2023	PRAFULLA BEHERA M.D., O.S.F.C.	ABINASH ROUTRAY	//
		VS	VS	0
231	RSA/0000402/2023	BHAGABAN DAS BAJORIA M.D., O.S.F.C.	ABINASH ROUTRAY	//
		VS	VS	0
232	RSA/0000403/2023	BHAGABAN DAS BAJORIA GOPA@GOPABANDHU PATRA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
233	RVWPET/0000374/2023	TARINI PRASAD MOHANTY B.M., MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED, KUNTI NAYAK BRANCH	SUKANTA KUMAR NAYAK	//
		VS	VS	0
234	RVWPET/0000375/2023	SURAJ KUMAR PATRA SUKANTI BHITRIA	NIRANJAN PANDA	//
		VS	VS	0
235	RVWPET/0000376/2023	SANTOSHI BAG TAX RECOVERY OFFICER-1,BHUBANESWAR	ADV	//
		VS	VS	0
236	STREV/0000021/2023	BAJAJ FINANCE LTD. M/S. P.K. AGENCY, CUTTACK	CHITTA RANAJAN DAS	//
		VS	VS	0
237	TRP(C)/0000321/2023	STATE OF ODISHA SIMA MANDAL	ANUGRAHA NARAYAN SAMANTRAY	//
		VS	VS	0
238	TRP(C)/0000322/2023	SWANUJ MANDAL SWABHABIKA PRIYADARSHINI SAHOO	SANJEEB KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	TRP(C)/0000323/2023	KARNAT KESHARI SAHOO PRIYANKA PADHEE VS BIBHUTI BHUSAN PADHEE	RABINDRA NATH PRUSTY VS	// // 0 //
240	WA/0002440/2023	STATE OF ODISHA VS PARBATI GHADEI	SASWAT DAS, A.G.A. VS	// 0 //
241	WA/0002441/2023	SANKAR MAHARANA VS ANNAPURNA BEHERA	BIBHUTI BHUSAN MISHRA VS	// 0 //
242	WA/0002442/2023	G.KARTIKESWAR PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
243	WA/0002443/2023	STATE OF ODISHA VS SOUBHAGYA KUMAR NAYAK	SASWAT DAS,A.G.A VS	// 0 //
244	WA/0002444/2023	STATE OF ODISHA VS ROHIT KUMAR BHOI	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
245	WA/0002445/2023	STATE OF ODISHA VS KRUPASINDHU GIRI	SAROJA KANTA SAMAL,A.G.A VS	// 0 //
246	WP(C)/0031621/2023	PRAVATI KAR VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
247	WP(C)/0031622/2023	KAMALU MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
248	WP(C)/0031623/2023	JAYANTI JENA VS ADDITIONAL SUB-COLLECTOR,GANJAM	KISHORE KUMAR MISHRA VS	// 0 //
249	WP(C)/0031624/2023	SUDHIR PRADHAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0031625/2023	SUSHANTA KUMAR RATH VS NATIONAL THERMAL POWER CORP. LTD., NEW DELHI	SOUBHAGYA SUNDAR DAS VS	// 0 //
251	WP(C)/0031626/2023	SARAT @ SHARAT CHANDRA BISOI VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
252	WP(C)/0031627/2023	RABINDRA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
253	WP(C)/0031628/2023	RAMAKANTA JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
254	WP(C)/0031629/2023	SHANTIBALA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
255	WP(C)/0031630/2023	MAHENDRA NARAYAN SAHOO VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK	UMAKANTA MISHRA VS	// 0 //
256	WP(C)/0031631/2023	RAJIV RANJAN REDDY VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
257	WP(C)/0031632/2023	SANJUKTA SAHOO VS THE MANAGER, P.N.B., PURI	DEBARANJAN RAY VS	// 0 //
258	WP(C)/0031633/2023	PRATAP KUMAR RAUT VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
259	WP(C)/0031634/2023	MALAYA KUMAR GOSWAMI VS URBAN CO-OPERATIVE BANK LTD., CTC	RANJAN KUMAR NAYAK VS	// 0 //
260	WP(C)/0031635/2023	PITABAS DIKHIT VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
261	WP(C)/0031636/2023	PRABINA KISHORE MOHANTY	MANJULATA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0031637/2023	BHAGIRATHI JENA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0031638/2023	M/S TARINI MOTORS, TALCHER	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0031639/2023	SHISHIRA KUMAR MOHAPATRA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0031640/2023	SESHADEV KAR	SUBHA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0031641/2023	NIROD CHANDRA SETHI	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0031642/2023	BAYA MARUNDI	SUBHA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0031643/2023	MADHABA BISWAL	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0031644/2023	UPENDRA SAHU	TUSAR KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0031645/2023	MAMATA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0031646/2023	SHUSHANTA KUMAR NAYAK	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE BLOCK DEVELOPMENT OFFICER, KENDRAPARA		//
272	WP(C)/0031647/2023	BRAHMANANDA MOHANTY	SAPAN KUMAR PAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0031648/2023	STATE OF ODISHA PITAMBAR SATPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0031649/2023	STATE OF ODISHA DEBANANDA GARNAIK VS	SAGARIKA SAHOO VS	// // ()
275	WP(C)/0031650/2023	STATE OF ODISHA BASUDEV PRADHAN VS	SAPAN KUMAR PAL VS	// // ()
276	WP(C)/0031651/2023	STATE OF ODISHA AHALYA PRADHAN VS	SAPAN KUMAR PAL VS	// // ()
277	WP(C)/0031652/2023	STATE OF ODISHA DURGA PRASAD BARIK VS	AMIYA KUMAR MOHANTY (A) VS	// // ()
278	WP(C)/0031653/2023	STATE OF ODISHA SHANKAR DASH VS	NIRANJAN BISWAL VS	// // ()
279	WP(C)/0031654/2023	STATE OF ORISSA RAMA NAYAK VS	PRASANTA KUMAR PANDA VS	// // ()
280	WP(C)/0031655/2023	STATE OF ODISHA PRAKASH CHANDRA MISHRA VS	SHASHI BHUSAN JENA VS	// // ()
281	WP(C)/0031656/2023	STATE OF ODISHA TRINATH SABAR VS	DR. BINODA KUMAR MISHRA VS	// // ()
282	WP(C)/0031657/2023	STATE OF ODISHA NITYANANDA PALLO VS	DR. BINODA KUMAR MISHRA VS	// // ()
283	WP(C)/0031658/2023	STATE OF ODISHA TEK BAHADUR THAPPA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :26/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0031659/2023	SK. RIYASAT VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
285	WP(C)/0031660/2023	INDUPUR PRIMARY AGRICULTURAL CO OPERATIVE SOCIETY, KENDUPARA VS STATE OF ODISHA	ASOCIETY, KENDUPARA VS	// 0 //
286	WP(C)/0031661/2023	URMILLA DAS VS STATE OF ORISSA	KALI PRASAD MOHANTY VS	// 0 //
287	WP(C)/0031662/2023	RADHAMOHAN DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
288	WP(C)/0031663/2023	DR. SANDHYARANI MOHARANA VS ASSESSING OFFICER CUM S.D.O., ELECT., TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
289	WP(C)/0031664/2023	PARESH NATH PANDEY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
290	WP(C)/0031665/2023	NAYAK SRI JAGADISH PRASAD SINGH VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
291	WP(C)/0031666/2023	MANASI ROUT VS JOINT SECY. TO GOVT., DEPT. OF MISSION SHAKTI, ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
292	WP(C)/0031667/2023	KSHIROD KUMAR CHAND VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
293	WP(C)/0031668/2023	CHINTAMANI TRIPATHY VS COMMNR. OF ENDOWMENTS, ODISHA	MANMAYA KUMAR DASH VS	// 0 //
294	WP(C)/0031669/2023	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
295	WP(C)/0031670/2023	M/S. KASHVI INTERNATIONAL PRIVATE LIMITED	RAJIV KUMAR MAHANTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0031671/2023	BABAJI PATRA	AMIYA KUMAR MOHANTY A	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0031672/2023	GEETANJALI MAHANTA	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0031673/2023	PRASANT KUMAR SAHOO	SABYASACHI PANDA	//
		VS	VS	0
		HONBLE CIVIL JUDGE (SR. JUDGE)-CUM-COMMERCIAL COURT, CUTTACK		//
299	WP(C)/0031674/2023	NILAMANI SWAIN	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0031675/2023	HARISH CHANDRA SENAPATI	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0031676/2023	SIPRA PARIDA	BISWAJIT PASAYAT	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0031677/2023	SUBAL CHARAN RANASANDHA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0031678/2023	SUBARNA NAYAK	SISIR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0031679/2023	BIPIN CHANDRA PRADHAN	RAMA PRASAD DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0031680/2023	BAIRAGI BEHERA	BEDPRAKASH DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0031681/2023	ROYAL TRIDEV CLUB, BALASORE	ABHISEK MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :26/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0031682/2023	STATE OF ODISHA ASHIRBAD JENA VS	BIPLABA P.B. BAHALI VS	// // ()
308	WP(C)/0031683/2023	STATE OF ODISHA BHARAT CHANDRA SAHU VS	PREMANANDA MOHANTY VS	// // ()
309	WP(C)/0031684/2023	STATE OF ODISHA P.RAKESH KUMAR DORA VS	GYANA RANJAN SETHI VS	// // ()
310	WP(C)/0031685/2023	STATE OF ODISHA SHASHIKANTA LENKA VS	SURYAKANTA DASH VS	// // ()
311	WP(C)/0031686/2023	STATE OF ODISHA JYOTI PRASAD BEHERA VS	GYANA RANJAN SETHI VS	// // ()
312	WP(C)/0031687/2023	STATE OF ODISHA BRIGHT SCHOOL OF NURSING, BBSR VS	UMA CHARAN MISHRA VS	// // ()
313	WP(C)/0031688/2023	STATE OF ODISHA SANJAYA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// // ()
314	WP(C)/0031689/2023	STATE OF ODISHA MANORANJAN DASH VS	UMA CHARAN MISHRA VS	// // ()
315	WP(C)/0031690/2023	STATE OF ODISHA M/S SAMRUDDHI DIGNOSTICS AND PHARMACEUTICALS, GANJAM VS	SANGRAM KUMAR MAHANTY VS	// // ()
316	WP(C)/0031691/2023	ADDL. CT AND GST OFFICER, GANJAM APSARI NAYAK VS	BIPIN KUMAR NAYAK VS	// // ()
317	WP(C)/0031692/2023	STATE OF ODISHA SAGARIKA MOHANTY VS	SANGRAMJEET SENAPATI VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :26/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0031693/2023	BINODINI INFRASTRUCTURE PVT. LTD., BHAWANIPATNA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
319	WP(C)/0031694/2023	DEBASISH DUTTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
320	WP(C)/0031695/2023	BINAYAK MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
321	WP(C)/0031696/2023	SATYAJIT SENAPATI VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
322	WP(C)/0031697/2023	SURESH CHANDRA SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
323	WP(C)/0031698/2023	BIKASH CHANDRA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
324	WP(C)/0031699/2023	RITANJALI BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
325	WP(C)/0031700/2023	HENARANI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	WP(C)/0031701/2023	ARUN ROUT VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
327	WP(C)/0031702/2023	BISWAMBAR SETHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
328	WP(C)/0031703/2023	RASHMI RANJAN JENA VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
329	WP(C)/0031704/2023	KARUNAKAR SAHU	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0031705/2023	KISHORE MOHAN PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0031706/2023	RAJENDRA PRASAD AGRAWAL	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0031707/2023	SANATAN NAHAK	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0031708/2023	PRAMOD KUMAR MOHANTY	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0031709/2023	LIZA PRADHAN @ MAHARANA	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0031710/2023	SHANTILATA PARIDA	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0031711/2023	MD. MOKIM	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0031712/2023	JATINDRANATH SATAPATHI	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0031713/2023	RASANANDA PATRA	SAMBEET PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0031714/2023	DASARATHA PATRA	SAMBEET PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0031715/2023	BHASKAR PATRA	SAMBEET PATTANAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0031716/2023	STATE OF ODISHA SURENDRA JENA VS	RABI NARAYAN PANDA VS	// // ()
342	WP(C)/0031717/2023	STATE OF ODISHA TARINI SCHOOL OF NURSING, MAYURBHANJ VS	AKSHAYA KUMAR PANDEY VS	// // ()
343	WP(C)/0031718/2023	STATE OF ODISHA DIGAMBAR SAMAL VS	DHANESWAR BEHERA VS	// // ()
344	WP(C)/0031719/2023	STATE OF ODISHA KAIRALI COLLEGE OF NURSING, KHURDA VS	AKSHAYA KUMAR PANDEY VS	// // ()
345	WP(C)/0031720/2023	STATE OF ODISHA KASINATH PATRA VS	SAMBEET PATTANAYAK VS	// // ()
346	WP(C)/0031721/2023	STATE OF ODISHA MADAN MOHAN PRADHAN VS	DHANESWAR BEHERA VS	// // ()
347	WP(C)/0031722/2023	STATE OF ODISHA SANTI COLLEGE OF NURSING, BHADRAK VS	AKSHAYA KUMAR PANDEY VS	// // ()
348	WP(C)/0031723/2023	STATE OF ODISHA SHISHIRA KUMAR MOHANTY VS	DHANESWAR BEHERA VS	// // ()
349	WP(C)/0031724/2023	STATE OF ODISHA CHAKRADHAR MOHANTY VS	DHANESWAR BEHERA VS	// // ()
350	WP(C)/0031725/2023	STATE OF ODISHA ADATA CHANDRA PARIDA VS	DHANESWAR BEHERA VS	// // ()
351	WP(C)/0031726/2023	STATE OF ODISHA MADHUSUDAN BHADRA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0031727/2023	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
353	WP(C)/0031728/2023	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
354	WP(C)/0031729/2023	SIBARAM SAHU VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
355	WP(C)/0031730/2023	MINATI SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
356	WP(C)/0031731/2023	MANGULU CHARAN BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
357	WP(C)/0031732/2023	RAMESH CHANDRA SAMAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
358	WP(C)/0031733/2023	PITABASA DEHURY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
359	WP(C)/0031734/2023	PRAMOD KUMAR BINDHANI VS STATE LEVEL SCRUTINY COMMITTEE, CUTTACK	PAMI RATH VS	// 0 //
360	WP(C)/0031735/2023	BHUBANESWAR ROUT VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
361	WP(C)/0031736/2023	PRAFESAR MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
362	WP(C)/0031737/2023	GIRISH CHANDRA NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
363	WP(C)/0031738/2023	DHRUBA CHARAN GARANAYAK	DHANESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0031739/2023	SRIKAR SAHOO	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0031740/2023	SURENDRA KUMAR SAHOO	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0031741/2023	BIJAYA KUMAR SAHOO	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0031742/2023	ISWAR SAHU	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0031743/2023	ARUP MALIK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0031744/2023	PRAMILA BISOI	ABINASH ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0031745/2023	TUSHAR JUNEJA	SAMVIT MOHANTY	//
		VS	VS	0
		COLLECTOR, SAMBALPUR		//
371	WP(C)/0031746/2023	PRAMILA BISOI	ABINASH ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0031747/2023	MANORANJAN NAYAK	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., BBSR 1		//
373	WP(C)/0031748/2023	SANTOSH KUMAR PARIDA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0031749/2023	PRAKASH CHANDRA BEHERA	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0031750/2023	STATE OF ODISHA LAXMIDHAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
376	WP(C)/0031751/2023	STATE OF ODISHA ADAIT CHARAN BHOL VS	KUNAL KUMAR SWAIN VS	// // ()
377	WP(C)/0031752/2023	STATE OF ODISHA PURUSOTTAM PATI VS	DHANESWAR BEHERA VS	// // ()
378	WP(C)/0031753/2023	STATE OF ODISHA ROJALIN OJHA VS	BIGYAN KUMAR SHARMA VS	// // ()
379	WP(C)/0031754/2023	STATE OF ODISHA SAMIR KUMAR SAHU VS	BIJAY KUMAR BEHERA VS	// // ()
380	WP(C)/0031755/2023	STATE OF ODISHA RAGHUNATH SARANGI VS	BIJAY KUMAR BEHERA VS	// // ()
381	WP(C)/0031756/2023	STATE OF ODISHA M/S PRAFUL ENTERPRISES PVT. LTD., KOLKATA VS	AMIT PATTNAIK VS	// // ()
382	WP(C)/0031757/2023	COMMN. OF CUSTOMS, BBSR SANTOSA KUMAR PANIGRAHY VS	DHANESWAR BEHERA VS	// // ()
383	WP(C)/0031758/2023	STATE OF ODISHA SARADAKABI SATAPATHY VS	DHANESWAR BEHERA VS	// // ()
384	WP(C)/0031759/2023	STATE OF ODISHA PRALAYA KUMAR DANDASENA VS	BIJAY KUMAR BEHERA VS	// // ()
385	WP(C)/0031760/2023	STATE OF ODISHA SHAKIL AHAMAD KHAN VS STATE OF ODISHA	AGASTI KANUNGO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0031761/2023	AKHYAYA KUMAR MISHRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
387	WP(C)/0031762/2023	SARADAKABI SATAPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
388	WP(C)/0031763/2023	BALAVADRA SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
389	WP(C)/0031764/2023	M/S SAROJ KUMAR CHHOTRAY, JAGATSingHPUR VS COMMNR. OF CT AND GST, CUTTACK	ANJAN KUMAR JENA VS	// 0 //
390	WP(C)/0031765/2023	ABHASA CHANDRA MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
391	WP(C)/0031766/2023	BHASKAR CHANDRA SAHOO VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
392	WP(C)/0031767/2023	SURESH CHANDRA DEHURY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
393	WP(C)/0031768/2023	SADHU CHARAN DAS VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
394	WP(C)/0031769/2023	DIBAKAR MAHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
395	WP(C)/0031770/2023	AKSHAYA KUMAR JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
396	WP(C)/0031771/2023	BALARAM BINDHANI VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
397	WP(C)/0031772/2023	SACHIDANANDA NAYAK	DHANESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0031773/2023	DAMBARUDHAR SWAIN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0031774/2023	KAUSHALYA KAR	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0031775/2023	KRUSHNA CHANDRA BISWAL	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0031776/2023	AMANULLA KHAN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0031777/2023	TRINATHA CHARANA NAYAK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0031778/2023	BANITA NAIK	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0031779/2023	DR. SANDHYARANI MOHARANA	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		ASSESSING OFFICER CUM S.D.O. ELECT., TPCODL, BBSR		//
405	WP(C)/0031780/2023	MADHURI MAJHI	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0031781/2023	TARACHAND MEHER	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0031782/2023	LAXMAN BHARASAGRIA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0031783/2023	SARAT CHANDRA HOTA	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0031784/2023	STATE OF ODISHA RASMITA DASH VS	ALOK KUMAR PANDA VS	// // 0
410	WP(C)/0031785/2023	STATE OF ODISHA PRAMODA KUMAR SAHOO VS	RANJIT SAMAL VS	// // 0
411	WP(C)/0031786/2023	STATE OF ODISHA SUSHAMA PANIGRAHI VS	RANJIT SAMAL VS	// // 0
412	WP(C)/0031787/2023	STATE OF ODISHA ANANDA PADHAN VS	RANJIT SAMAL VS	// // 0
413	WP(C)/0031788/2023	STATE OF ODISHA RAJ KUMAR SAHU VS	BIDESH RANJAN BEHERA VS	// // 0
414	WP(C)/0031789/2023	STATE OF ODISHA PRADEEP KUMAR PANDA VS	RANJIT SAMAL VS	// // 0
415	WP(C)/0031790/2023	STATE OF ODISHA ANANTA KUMAR SAHU VS	RANJIT SAMAL VS	// // 0
416	WP(C)/0031791/2023	STATE OF ODISHA SIBASANKAR MOHANTY VS	RANJIT SAMAL VS	// // 0
417	WP(C)/0031792/2023	STATE OF ODISHA SUKADEV PRADHAN VS	RANJIT SAMAL VS	// // 0
418	WP(C)/0031793/2023	STATE OF ODISHA UPENDRA NATH SHAW VS	RANJIT SAMAL VS	// // 0
419	WP(C)/0031794/2023	STATE OF ODISHA SAROJ KUMAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0031795/2023	BANITA MALIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
421	WP(C)/0031796/2023	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
422	WP(C)/0031797/2023	PARAMANANDA PODH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
423	WP(C)/0031798/2023	DAULAT MALIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
424	WP(C)/0031799/2023	SUDHIR MOHAN DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
425	WP(C)/0031800/2023	STATE OF ODISHA VS NAMITANJALI MALIK	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
426	WP(C)/0031801/2023	TANKADHAR PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
427	WP(C)/0031802/2023	MURALIDHARA RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
428	WP(C)/0031803/2023	DR. RABINDRA NATH GANTAYAT VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //
429	WP(C)/0031804/2023	BALARAM MIRDHA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
430	WP(C)/0031805/2023	BHARAT CHANDRA SWAIN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
431	WP(C)/0031806/2023	PRANABANDHU HOTA	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0031807/2023	NIROJ KUMAR PATTNAIK	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0031808/2023	KUNAL MALIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0031809/2023	SUDHIR KUMAR BEHERA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0031810/2023	PABITRA MOHAN PRADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0031811/2023	GANESH KUMAR MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0031812/2023	ALEKH GHABELA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0031813/2023	RAJENDRA KUMAR PANDA	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0031814/2023	DILE SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0031815/2023	PREMANANDA SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0031816/2023	BISWESWAR AMAT	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0031817/2023	BABULI KUMAR ROUT	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0031818/2023	STATE OF ODISHA MITRABHANU PADHAN VS	RANJIT SAMAL VS	// // ()
444	WP(C)/0031819/2023	STATE OF ODISHA KARTIK CHARAN BAL VS	RANJIT SAMAL VS	// // ()
445	WP(C)/0031820/2023	STATE OF ODISHA JAGNESWAR PUJAHARI VS	RANJIT SAMAL VS	// // ()
446	WP(C)/0031821/2023	STATE OF ODISHA DHARMENDRA YADAV VS	KHIROD CHANDRA MAJHI VS	// // ()
447	WP(C)/0031822/2023	R.T.O., JHARSUGUDA JAGANNATH PANIGRAHI VS	RANJIT SAMAL VS	// // ()
448	WP(C)/0031823/2023	STATE OF ODISHA SADANANDA BHUA VS	RANJIT SAMAL VS	// // ()
449	WP(C)/0031824/2023	STATE OF ODISHA BALARAM BISHOYI VS	PRAVASHA PUJAREE PARIDA VS	// // ()
450	WP(C)/0031825/2023	STATE OF ODISHA HRUSHIKESH PADHAN VS	RANJIT SAMAL VS	// // ()
451	WP(C)/0031826/2023	STATE OF ODISHA THABIRA SAHU VS	RANJIT SAMAL VS	// // ()
452	WP(C)/0031827/2023	STATE OF ODISHA DISHA INSTITUTE OF NURSING, GANJAM VS	SIDHESWAR MALLIK VS	// // ()
453	WP(C)/0031828/2023	STATE OF ODISHA DURYODHAN ROUT VS	RANJIT SAMAL VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0031829/2023	GARUDADHWAJA BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
455	WP(C)/0031830/2023	RAMANI RANJAN ROUT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
456	WP(C)/0031831/2023	DINABANDHU NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
457	WP(C)/0031832/2023	SADASIVA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
458	WP(C)/0031833/2023	BHARAT SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
459	WP(C)/0031834/2023	GANGADHAR SAA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
460	WP(C)/0031835/2023	SURESH SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
461	WP(C)/0031836/2023	PADMINI SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
462	WP(C)/0031837/2023	NARENDRA KUMAR TRIPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
463	WP(C)/0031838/2023	PADMA CHARAN KAR VS STATE OF ODISHA	VS	// 0 //
464	WP(C)/0031839/2023	SURESH KUMAR RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
465	WP(C)/0031840/2023	BALABHADRA SAHU	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0031841/2023	LAKSHMI PRASAD SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0031842/2023	MINATI ROUL	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		THE STATE OF ODISHA		//
468	WP(C)/0031843/2023	STATE OF ODISHA	RABINARAYAN MISHRA,A.G.A	//
		VS	VS	0
		BAIJAYANTI GIRI		//
469	WP(C)/0031844/2023	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABENDRA PURI	SANJAY KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0031845/2023	NILAM NAIK	CHITTA RANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0031846/2023	NAYANA MANGARAJ	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0031847/2023	HARSA SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0031848/2023	CHAITANYA CHARAN PARAMANIK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0031849/2023	JYOTI RANJAN MOHAPATRA	GANESH PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0031850/2023	GAJINDRA NAYAK	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0031851/2023	BHAKTA CHARAN PANDA	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0031852/2023	STATE OF ODISHA PRAVAT KUMAR PRADHAN VS	BIPIN KUMAR NAYAK VS	// // 0
478	WP(C)/0031853/2023	STATE OF ODISHA BANAMALI PADHAN VS	RANJIT SAMAL VS	// // 0
479	WP(C)/0031854/2023	STATE OF ODISHA DAULAT SAA VS	RANJIT SAMAL VS	// // 0
480	WP(C)/0031855/2023	STATE OF ODISHA SUKANTA KISHORE MOHANTA VS	RANJIT SAMAL VS	// // 0
481	WP(C)/0031856/2023	STATE OF ODISHA BHAGABAN DASH VS	RANJIT SAMAL VS	// // 0
482	WP(C)/0031857/2023	STATE OF ODISHA DR. SASMITA KUMARI PADHY VS	PRASANTA KUMAR MISHRA VS	// // 0
483	WP(C)/0031858/2023	VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA NARENDRA KUMAR SAHU VS	RANJIT SAMAL VS	// // 0
484	WP(C)/0031859/2023	STATE OF ODISHA SAROJ GARTIA VS	RANJIT SAMAL VS	// // 0
485	WP(C)/0031860/2023	STATE OF ODISHA ANTARYAMI THETHUAR VS	RANJIT SAMAL VS	// // 0
486	WP(C)/0031861/2023	STATE OF ODISHA BHABANI PATEL VS	RANJIT SAMAL VS	// // 0
487	WP(C)/0031862/2023	STATE OF ODISHA HARISH CHANDRA PRADHAN VS	PRASANTA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0031863/2023	B. NARAYAN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
489	WP(C)/0031864/2023	DAITARY MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
490	WP(C)/0031865/2023	B. NARAYAN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
491	WP(C)/0031866/2023	ARABINDA PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
492	WP(C)/0031867/2023	STATE OF ODISHA VS PRAVABATI BHOI	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
493	WP(C)/0031868/2023	MAHAMAYA PHARMACY COLLEGE, NUAPADA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
494	WP(C)/0031869/2023	MURALIDHARA PADHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
495	WP(C)/0031870/2023	HIMANSHU BEHERA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
496	WP(C)/0031871/2023	RABINDRA PRASAD MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
497	WP(C)/0031872/2023	ASHOK KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
498	ABLAPL/0010772/2023	RAMESWAR BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	LAXMISAGAR P.S. /365 /2023 0 //
499	ABLAPL/0010773/2023	NABAKISHORE MUDULI	SANJIT MISHRA	SATYABADI /313 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0010774/2023	STATE OF ODISHA CHARULATA MUDULI	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /577 /2022
		VS	VS	()
501	ABLAPL/0010775/2023	STATE OF ODISHA AJIT DUNGURI @ AJIT KUMAR DUNGURI	SUSANTA KUMAR TRIPATHY	// DUNGURIPALI /143 /2020
		VS	VS	()
502	ABLAPL/0010776/2023	STATE OF ODISHA BULU DAS	JYOTIRMAYA SAHOO	// KHALLIKOTE /492 /2023
		VS	VS	()
503	ABLAPL/0010777/2023	STATE OF ODISHA MANAS RANJAN SAMAL	AMARESH DAS	// TANGI /149 /2023
		VS	VS	()
504	ABLAPL/0010778/2023	STATE OF ODISHA BAPUJI BEHERA @ BABUJI BEHERA @ BASANTA BEHERA	JYOTIRMAYA SAHOO	// PURUSHOTTAMPUR /44 /2017
		VS	VS	()
505	ABLAPL/0010779/2023	STATE OF ODISHA KABITA MALIK	AMARESH DAS	// RAJKANIKA /423 /2023
		VS	VS	()
506	ABLAPL/0010780/2023	STATE OF ODISHA TRILOCHAN ROUT	JYOTIRMAYA SAHOO	// JAGATPUR /441 /2023
		VS	VS	()
507	ABLAPL/0010781/2023	STATE OF ODISHA GOVINDA @ GOBINDA NAYAK	DIPTI RANJAN BHOKTA	// PAPADAHANDI /149 /2023
		VS	VS	()
508	ABLAPL/0010782/2023	STATE OF ODISHA SIMANCHAL SABAT	DIPTI RANJAN BHOKTA	// JEYPORE TOWN /58 /2020
		VS	VS	()
509	ABLAPL/0010783/2023	STATE OF ODISHA MANJU BEHERA	JUGALA KISHORE PANDA	// PARJANG /471 /2022
		VS	VS	()
510	ABLAPL/0010784/2023	STATE OF ODISHA MOHAMMAD WASIL	SWARAJ PATEL	// KUTRA /122 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0010785/2023	STATE OF ODISHA RANJIT BHABANI SANKAR SAHU VS	ANIRUDHA DAS VS	// ANGUL SADAR PS /495 /2023 ()
512	ABLAPL/0010786/2023	STATE OF ODISHA SK JAHD VS	ACHYUTANANDA PATTANAIAK VS	// TANGI (KHURDA) /603 /2023 ()
513	ABLAPL/0010787/2023	STATE OF ODISHA ABDUL HATIM @ HATIM KHAN VS	ACHYUTANANDA PATTANAIAK VS	// TANGI (KHURDA) /370 /2017 ()
514	ABLAPL/0010788/2023	STATE OF ODISHA AJAYA KUMAR BEDANTA VS	SARADA PRASAD DASH VS	// KHAIRA /292 /2023 ()
515	ABLAPL/0010789/2023	STATE OF ODISHA SIMANCHAL CHOUDHURY VS	LAMBODAR ACHARI VS	// DHAULI PS /181 /2022 ()
516	ABLAPL/0010790/2023	STATE OF ODISHA PRUTHIRAJ MALLIK VS	SATYA NARAYAN MISHRA (4) VS	// DHUSURI /206 /2021 ()
517	ABLAPL/0010791/2023	STATE OF ODISHA NIRAKAR NAYAK VS	LAMBODOR ACHARI VS	// TARASINGI /282 /2023 ()
518	ABLAPL/0010792/2023	STATE OF ODISHA ADITYA CHOUDHURY VS	PABITRA KUMAR NAYAK VS	// UDITNAGAR /217 /2023 ()
519	ABLAPL/0010793/2023	STATE OF ODISHA RAMESH NAYAK VS	RAJENDRA KUMAR DASH VS	// DHUSURI /228 /2023 ()
520	ABLAPL/0010794/2023	STATE OF ODISHA JASOBANTA PARIDA VS	PANCHANAN PANIGRAHI VS	// KANKADAHAD /186 /2023 ()
521	ABLAPL/0010795/2023	STATE OF ODISHA SHESADEV MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// SAMBALPUR SADAR /156 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0010796/2023	KANHA @ MANORANJAN MALLA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /215 /2023 () //
523	ABLAPL/0010797/2023	SARAT CHANDRA SAHOO @ SARAT KUMAR SAHOOPRAKASH KUMAR SAMAL VS STATE OF ODISHA	VS	// /0 () //
524	ABLAPL/0010798/2023	SULTAN MALLIK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PIPLI /318 /2023 () //
525	ABLAPL/0010799/2023	REENA BEHERA VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	CHAULIAGANJA /211 /2023 () //
526	ABLAPL/0010800/2023	LAXMAN NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	NUAGAON /139 /2023 () //
527	ABLAPL/0010801/2023	BIPIN KUMAR PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /382 /2023 () //
528	ABLAPL/0010802/2023	KANAKA LATA PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BONTH /149 /2023 () //
529	ABLAPL/0010803/2023	MANMATH DASH VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// /0 () //
530	ABLAPL/0010804/2023	CHAMPABATI SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	CHOUWAR /384 /2023 () //
531	ABLAPL/0010805/2023	GUDU @ GOPAL DALEI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /337 /2023 () //
532	ABLAPL/0010806/2023	SHYAM SUNDAR SAHOO @ SHYAM SUNDAR SAHU DEHAKU VS STATE OF ODISHA	DEHAKU VS	BHARATPUR PS /349 /2023 () //
533	ABLAPL/0010807/2023	SAKURUDDIN MALLIK	PRATYUSHA NAIDU	PIPLI /318 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0010808/2023	STATE OF ODISHA REBATI MOHARANA	BISWARANJAN DALAI	// CHAULIAGANJA /239 /2023
		VS	VS	()
535	ABLAPL/0010809/2023	STATE OF ODISHA SAILA PRADHAN	PRASANTA KUMAR PANDA	// JARADA /357 /2022
		VS	VS	()
536	ABLAPL/0010810/2023	STATE OF ODISHA SARBESWAR BEHERA	PRASANTA KUMAR PANDA	// NAYAPALLI P.S. /23 /2023
		VS	VS	()
537	ABLAPL/0010811/2023	STATE OF ODISHA LAXMIDHAR PARIDA	JAYADEBA BEHERA	// NUAGAON /76 /2023
		VS	VS	()
538	ABLAPL/0010812/2023	STATE OF ODISHA SAROJ SAHANI	AKSHAYA KUMAR SAHOO	// MANGALPUR /271 /2023
		VS	VS	()
539	ABLAPL/0010813/2023	STATE OF ODISHA SATYAJIT SWAIN	ASHOK JENA	// CHOUDWAR /463 /2023
		VS	VS	()
540	ABLAPL/0010814/2023	STATE OF ODISHA MUMTAJ ANSARI	KARUNAKAR NAYAK	// NCB BHUBANESWAR /5 /2023
		VS	VS	()
541	ABLAPL/0010815/2023	STATE OF ODISHA LILI DAS @ LILI LATA DAS	AMULYA RATNA PANDA	// BADACHANA /252 /2023
		VS	VS	()
542	ABLAPL/0010816/2023	STATE OF ODISHA K. RAJESH	RAJJEET ROY	// CAPITAL P.S. /349 /2023
		VS	VS	()
543	ABLAPL/0010817/2023	STATE OF ODISHA SANJEET KUMAR SWAIN	AJAYA NAYAK	// / /0
		VS	VS	()
544	ABLAPL/0010818/2023	STATE OF ODISHA JIBAN ROUT	SUNIL KUMAR PANDA	// KUAKHIA /30 /2013
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0010819/2023	STATE OF ODISHA MANJULATA MALLIK VS	SUNIL KUMAR PANDA VS	// KUAKHIA /302 /2022 ()
546	ABLAPL/0010820/2023	STATE OF ODISHA NITYANANDA SAHU VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /213 /2023 ()
547	ABLAPL/0010821/2023	STATE OF ODISHA PABITRA NAYAK VS	KISHORE KUMAR MISHRA VS	// MARINE PENTHAKATA /76 /2023 ()
548	ABLAPL/0010822/2023	STATE OF ODISHA SARASWATI MOHANTY VS	HRUDANANDA MOHAPATRA VS	// JATNI P.S. /65 /2023 ()
549	ABLAPL/0010823/2023	STATE OF ODISHA SANU @ DEEPAK NAIK VS	ARUN KUMAR DAS (1) VS	// NUAGAON /125 /2023 ()
550	ABLAPL/0010824/2023	STATE OF ODISHA RAMACHANDRA SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
551	ABLAPL/0010825/2023	STATE OF ODISHA JITENDRA BEHERA VS	PRADIPTA BEURA VS	// / /0 ()
552	ABLAPL/0010826/2023	STATE OF ODISHA SK. USMAN VS	ABHAYA KUMAR PARIDA VS	// JASHIPUR /251 /2023 ()
553	ABLAPL/0010827/2023	STATE OF ODISHA SHAIKH AHAD BAKSH @ ABAD BUX VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /212 /2020 ()
554	ABLAPL/0010828/2023	STATE OF ODISHA RANJAN KUMAR DAS VS	ASHOK KUMAR SAHOO VS	// / /0 ()
555	ABLAPL/0010829/2023	STATE OF ODISHA JIBIT BEERO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// R.UDAYAGIRI /4 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0010830/2023	SWADHIN MAJHI @ BITU VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /162 /2023 () //
557	ABLAPL/0010831/2023	KIRAN KUMAR BARIK VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	BALIANTA P.S. /262 /2023 () //
558	ABLAPL/0010832/2023	BINAYA KUMAR PATEL VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	DHARUADIHI /90 /2023 () //
559	ABLAPL/0010833/2023	TULIA @ BHAGIRATHI ROUT VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /52 /2007 () //
560	ABLAPL/0010834/2023	BISHNU PRASAD ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	/ /0 () //
561	ABLAPL/0010835/2023	TRINATHA RAUT @ TRINATH ROUT VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SAINTALA /195 /2021 () //
562	ABLAPL/0010836/2023	BAPI @ SASIKANTA SASMAL VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHANDAGIRI P.S. /207 /2023 () //
563	ABLAPL/0010837/2023	MANAS CHANDRA PRUSTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /153 /2023 () //
564	ABLAPL/0010838/2023	SILU BHOI VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	HINDOL /243 /2023 () //
565	ABLAPL/0010839/2023	SARBESWAR BALIARSINGH VS STATE OF ODISHA	NIRANJAN PANDA VS	BAIDESWAR /115 /2023 () //
566	ABLAPL/0010840/2023	AJATI SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /340 /2023 () //
567	ABLAPL/0010841/2023	SANJAY DAS	PARTHA SARATHI NAYAK	COLLIERY /43 /2010

ORISSA HIGH COURT

FILING REPORT AS ON :26/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0010842/2023	DIPAK PATRA	PANCHANAN PANIGRAHI	BHUBAN /369 /2023
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0010843/2023	SATYARANJAN PAITAL @ RANJAN PAITAL	SAUBHAGYA KUMAR SAMAL	PARADEEP MODEL /370 /2023
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0010844/2023	RITU PRADHAN	NITYANANDA MOHAPATRA	NAKTIDEUL /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0010845/2023	PRAFULLA SINGH	DHARMENDRA SETHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0010846/2023	AKHAYA KUMAR SETHI	AMLAN SHAKTI PAUL	BAGHAMARI /154 /2023
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0010847/2023	SK. NIRZABULL @ SK. NAJIBULAH @ LALBABU	BIJAYA KUMAR RAGADA	TIRTOL /87 /2014
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0010848/2023	KISHORE JENA	AJIT KUMAR PANDA	BAIDESWAR /55 /2022
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0010849/2023	TARUNAKANTA MISHRA	MD. GOLAM MADANI	DHAMNAGAR /257 /2023
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0010850/2023	RABINDRA DALEI	SAMARENDRA BAHADUR	BANSADA /286 /2023
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0010851/2023	KISHORE JENA	AJIT KUMAR PANDA	BAIDESWAR /45 /2022
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0010852/2023	BISWAJIT MALLICK @ BISWAJIT MALLIK	UMAKANTA BARIK	UDITNAGAR /211 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :26/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0010853/2023	STATE OF ODISHA KISHORE JENA VS	AJIT KUMAR PANDA VS	// BAIDESWAR /47 /2022 ()
580	ABLAPL/0010854/2023	STATE OF ODISHA MITU NAIK VS	SURYAKANTA DWIBEDI VS	// NAYAGARH SADAR /17 /2023 ()
581	ABLAPL/0010855/2023	STATE OF ODISHA SAKTIDEV MISHRA VS	ARIJEET MISHRA VS	// MARSHAGHAI /477 /2023 ()
582	ABLAPL/0010856/2023	STATE OF ODISHA DURGASI HAREESH @ D.HARI VS	CHANDAN SAMANTARAY VS	// JARADA /392 /2022 ()
583	ABLAPL/0010857/2023	STATE OF ODISHA LAXMIDHAR MALLIK VS	UMESH CHANDRA BEHURA VS	// DHENKANAL TOWN /635 /2023 ()
584	ABLAPL/0010858/2023	STATE OF ODISHA AJIT KUMAR SAHOO VS	RABINDRA PRASAD PATNAIK VS	// BANARAPAL /339 /2023 ()
585	ABLAPL/0010859/2023	STATE OF ODISHA PRADIP KUMAR SWAIN @ PRADEEP SWAIN VS	AMIT BISWAL VS	// LALBAG /230 /2023 ()
586	ABLAPL/0010860/2023	STATE OF ODISHA BACHAN DASH VS	KOUSIK ANANDA GURU VS	// BAUNISUNI /32 /2023 ()
587	ABLAPL/0010861/2023	STATE OF ODISHA PATIA @ PRATAP KUMAR RANASINGHA VS	BALAKRUSHNA RAY VS	// JANKIA P.S. /231 /2023 ()
588	ABLAPL/0010862/2023	STATE OF ODISHA ANUP KHILLAR VS	BISWAJEET PANDA VS	// / /0 ()
589	ABLAPL/0010863/2023	STATE OF ODISHA DEBAKI SETHI VS	RUDRA NARAYAN PARIJA VS	// CHANDABALI /278 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :26/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0010864/2023	BARUN NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /225 /2023 () //
591	ABLAPL/0010865/2023	CHANDAN KUMAR DEHURY VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /101 /2019 () //
592	ABLAPL/0010866/2023	RASABIHARI BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	JASHIPUR /84 /2023 () //
593	ABLAPL/0010867/2023	MANGARAJ MAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	SEMILLIGUDA /37 /2023 () //
594	ABLAPL/0010868/2023	DILIP KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /7 /2020 () //
595	ABLAPL/0010869/2023	LAXMIPRIYA SAHOO VS STATE OF ODISHA	SATYA JEET ROUT VS	BALIAPANDA /147 /2023 () //
596	ABLAPL/0010870/2023	SK. RAJA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	PURUNABAZAR /284 /2023 () //
597	ABLAPL/0010871/2023	LAXMI NARAYAN MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	TALABANIA /125 /2022 () //
598	ABLAPL/0010872/2023	PRASANTA NAYAK @ SARAT NAHAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	SARANAKUL /94 /2019 () //
599	ABLAPL/0010873/2023	SK. SAHADAT VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BETNOTI /262 /2023 () //
600	ABLAPL/0010874/2023	GAJENDRA NAIK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	THUAMUL RAMPUR /119 /2023 () //
601	ABLAPL/0010875/2023	YUBRAJ CHANDRAPAR	SUDEEP KUMAR SARANGI	NAWAPARA /151 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :26/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0010876/2023	STATE OF ODISHA SK. MUKTAR	RAMAKANTA PRADHAN	// BETNOTI /262 /2023
		VS	VS	()
603	ABLAPL/0010877/2023	STATE OF ODISHA SAROJ SWAIN @ SAROJ KUMAR SWAIN	SANJIT MISHRA	// KHANDAGIRI P.S. /243 /2017
		VS	VS	()
604	ABLAPL/0010878/2023	STATE OF ODISHA NIHAR RANJAN MAHARATHA	GOPABANDHU MISRA	// GOBINDAPUR /174 /2023
		VS	VS	()
605	ABLAPL/0010879/2023	STATE OF ODISHA SAROJ MUKHI	PRAVASH CHANDRA JENA	// KAMARDA /109 /2023
		VS	VS	()
606	ABLAPL/0010880/2023	STATE OF ODISHA RAJIB KUMAR THAKUR	SUSHANTA KUMAR JOSHI	// BELPARA /227 /2023
		VS	VS	()
607	ABLAPL/0010881/2023	STATE OF ODISHA AJIT KUMAR SAHOO	RABINDRA PRASAD PATNAIK	// BANARAPAL /338 /2023
		VS	VS	()
608	ABLAPL/0010882/2023	STATE OF ODISHA SUJATA SAHU	MOHENDRA KUMAR MOHAPATRO	// JEYPORE VIGILANCE /23 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//

ORISSA HIGH COURT

MISC CASES FILED on :26/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	19/2023 ARBP/33/2022	GIRIDHARI LAL AGARWAL-MP	
2	20/2023 ARBP/33/2022	GIRIDHARI LAL AGARWAL-MP	
3	31/2023 RFA/89/2009	SHYAM SUNDAR SAHOO-MP	BHASKAR CHANDRA PANDA
4	41/2023 WPCRL/40/2023	ANINDITA-MP	ANINDITA (IN PERSON)
5	57/2023 STREV/21/2023	M/S. P.K. AGENCY, CUTTACK-MP	CHITTA RANAJAN DAS
6	58/2023 STREV/21/2023	M/S. P.K. AGENCY, CUTTACK-MP	CHITTA RANAJAN DAS
7	74/2023 CRLMA/330/2023	RAJIV DUBEY-MP	ADV
8	75/2023 WPC(OA)/293/2011	SURENDRA NATH PANDA-MP	M/S AJIT RATH
9	224/2023 SA/84/1989	HARISH-MP	M/S.P.K.PATNAIK
10	317/2023 CMAPL/693/2023	BASANTI NANDI-MP	MAHESWAR MOHANTY
11	318/2023 CMAPL/694/2023	M/S.VIKASH ALUMINIUM UDYOG-MP	ADV.
12	338/2023 TRP(C)/321/2023	SIMA MANDAL-MP	ANUGRAHA NARAYAN SAMANTRAY
13	339/2023 TRP(C)/322/2023	SWABHABIKA PRIYADARSHINI SAHOO-MP	SANJEEB KUMAR DAS
14	339/2023 MATA/325/2023	SARITA RANA@GIRI-MP	KRUSHNA CHANDRA MOHANTY
15	340/2023 TRP(C)/323/2023	PRIYANKA PADHEE-MP	RABINDRA NATH PRUSTY
16	340/2023 MATA/326/2023	SASANK SEKHAR CHOUDHURY-MP	KRUSHNA SUKLA
17	341/2023 MATA/180/2019	SHILPA SAMANTARAY-MP	
18	369/2023 RVWPET/374/2023	B.M., MAHINDRA AND MAHINDRA FINANCIAL SERVICE PRIVATE LIMITED-BRANCH-MP	PRABHAKAR PRASAD
19	370/2023 RVWPET/8/2023	NIRUPAMA DAS-MP	MANAS CHAND
20	371/2023 RVWPET/376/2023	TAX RECOVERY OFFICER-1,BHUBANESWAR-MP	ADV
21	404/2023 RPFAM/248/2023	RAJANIKANTA MAHALIK-MP	PRASANTA KUMAR PANDA
22	709/2023 CRLREV/514/2023	M/S. NARAYANI SONS INDIA PVT. LTD., KEONJHAR-MP	AMIT PATTNAIK
23	710/2023 CRLREV/515/2023	MAHENDRA GARADA @ GOUDA-MP	DEBASIS TRIPATHY
24	711/2023 CRLREV/516/2023	LOHIT KUMAR MANGARAJ @ TULU MANGARAJ-MP	DEEPALI MAHAPATRA
25	712/2023 CRLREV/517/2023	PRASANNA KUMAR PATRA-MP	ALOK KUMAR DAS
26	713/2023	PRASANNA KUMAR PATRA-MP	ALOK KUMAR DAS

27	CRLREV/517/2023 714/2023	RAKESH MALIK-MP	SATYAJIT MOHAPATRA
28	CRLREV/518/2023 715/2023	SK. HABIBUR RAHEMAN-MP	RASHMIKANTA MAHALIK
29	CRLREV/519/2023 716/2023	SK. HABIBUR RAHEMAN-MP	RASHMIKANTA MAHALIK
30	CRLREV/519/2023 717/2023	SK. HABIBUR RAHEMAN-MP	RASHMIKANTA MAHALIK
31	CRLREV/519/2023 813/2023	MANAGER LEGAL, CHOLA MS G.I.CO. LTD.-MP	
32	FAO/850/2019 814/2023	LEGAL MANAGER, CLAIMS M/S. CHOLA MANDALAM M/S. GENERAL INSURANCE COMPANY LTD.-MP	
33	FAO/442/2023 815/2023	LEGAL MANAGER, M/S. HDFC ERGO G.I.CO. LTD.-MP	G.P.DUTTA
34	FAO/443/2023 1054/2023	AKSHYA KUMAR BEHERA-MP	ASHOK DAS
35	RSA/400/2023 1055/2023	AKSHYA KUMAR BEHERA-MP	ASHOK DAS
36	RSA/400/2023 1056/2023	M.D., O.S.F.C.-MP	ABINASH ROURAY
37	RSA/401/2023 1057/2023	M.D., O.S.F.C.-MP	ABINASH ROURAY
38	RSA/401/2023 1058/2023	M.D., O.S.F.C.-MP	ABINASH ROURAY
39	RSA/402/2023 1059/2023	M.D., O.S.F.C.-MP	ABINASH ROURAY
40	RSA/402/2023 1060/2023	HARIBANDHU PALEI-MP	SATYABADI MANTRY
41	RSA/102/2022 1061/2023	RABINDRA KU.SAHOO-MP	BHASKAR CHANDRA PANDA
42	RSA/222/2015 1117/2023	BRAHMANANDA SWAIN-MP	SUBRATA MISHRA
43	CMP/1160/2023 1118/2023	ISWAR KALAR @ ISWAR DANDSENA-MP	BIJAYA KUMAR BEHERA 1
44	CMP/1161/2023 1119/2023	JEETENDRA BEURA-MP	SANDIPANI MISRA
45	CMP/296/2023 1120/2023	BANSHIDHAR BEHERA-MP	RANJAN KUMAR ROUT
46	CMP/1165/2023 1121/2023	MALAY RANJAN RATH-MP	ARUN KUMAR MISHRA
47	CMP/1166/2023 1122/2023	BASANTA KUMAR SAMAL-MP	BISWA PRAKASH DHAL
48	CMP/1167/2023 1123/2023	BIKASH CHANDRA DAS-MP	SATYABADI MANTRI
49	CMP/1045/2022 1124/2023	SHEFALIKA DHIR-MP	BIBEKANANDA BHUYAN
50	CMP/1169/2023 1125/2023	SRI K.SRINIBAS REDDY-MP	SATYABADI MANTRY
51	CMP/1171/2023 1126/2023	MAHENDRA KUMAR MAHARANA-MP	SULOCHANA PATRO
52	CMP/1172/2023 1262/2023	AJAY BEHERA-MP	
53	BLAPL/3142/2023 1263/2023	KUNA DEULPADIA-MP	
54	BLAPL/5906/2023 1264/2023	DHARMENDRA PARAMANIK-MP	
55	BLAPL/9884/2023 1265/2023	KIRATA BHOI-MP	
56	BLAPL/12765/2022 1266/2023	JAGGU RAM DHOBI @ RANVIJAY PRATAP-MP	DUSHMANTA SAHOO
57	BLAPL/10664/2021 1267/2023	BITU @ BISHNU PRASAD SAHOO-MP	P.K.SAHOO
	BLAPL/6823/2023		

58	1648/2023 MACA/569/2023	MANAGER (LEGAL), CHOLAMANDALAM MS G.I.CO. LTD.	ADAM ALI KHAN
59	1649/2023 MACA/621/2023	MANAGER (LEGAL), CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
60	1650/2023 MACA/912/2023	S.B.I. GENERAL INSURANCE CO. LTD.-MP	G.P. DUTTA
61	1651/2023 MACA/908/2023	NATIONAL INSURANCE CO. LTD., BERHAMPUR-MP	NITISH KUMAR MISHRA
62	1652/2023 MACA/913/2023	DIVISIONAL MANAGER, SBI GENERAL INSURANCE CO.LTD.-MP	D.P. DUTTA
63	1653/2023 MACA/915/2023	SANYASI BREDEKA-MP	RAMESH CHANDRA PRADHAN
64	1654/2023 MACA/916/2023	NATIONAL INSURANCE CO. LTD.-MP	G.P.DUTTA
65	1790/2023 ABLAPL/9160/2023	SASHI BARIK @ SASHIKANTA BARIK-MP	SOUBHAGYA KUMAR DASH
66	1791/2023 ABLAPL/7558/2023	RANJAN KUMAR MOHARANA-MP	
67	1792/2023 ABLAPL/8145/2023	RAJGOPAL PANIGRAHI-MP	
68	1793/2023 ABLAPL/9587/2023	PARSURAM BEMAL-MP	
69	1794/2023 ABLAPL/3415/2023	DEEPAK KODAMASING-MP	SUDHIR KUMAR GHOSE
70	1795/2023 ABLAPL/8553/2023	PRAVAKAR MOHAPATRA-MP	
71	1796/2023 ABLAPL/7199/2023	NARENDRA KUMAR SAHOO-MP	
72	1797/2023 ABLAPL/7492/2023	BANAMALI BEHERA-MP	
73	1798/2023 ABLAPL/7145/2023	APARAJITA PARIDA-MP	
74	1799/2023 ABLAPL/13307/2022	SANGRAM MOHANTY-MP	
75	1800/2023 ABLAPL/9052/2023	HRUDAY @ HRUDAY KUMAR PRADHAN-MP	
76	1801/2023 ABLAPL/8691/2023	AMAR NAIK @ BEHERA-MP	
77	1802/2023 ABLAPL/6625/2023	SANDHYA RANI JENA-MP	
78	1803/2023 ABLAPL/8023/2023	RADHA SINGH-MP	
79	1804/2023 ABLAPL/7585/2023	PRACHET KUMAR BAL-MP	
80	2325/2023 CRLA/318/2016	SUKA PARIDA@CHUTA-MP	M/S.R.N.BARIK,MR.BISWA PRAKASH DHAL
81	2326/2023 CRLA/1062/2023	PADMALOCHAN MAHAKUD @ PUKULU-MP	ADHIRAJ MOHANTY
82	2327/2023 CRLA/1062/2023	PADMALOCHAN MAHAKUD @ PUKULU-MP	ADHIRAJ MOHANTY
83	2328/2023 CRLA/1062/2023	PADMALOCHAN MAHAKUD @ PUKULU-MP	ADHIRAJ MOHANTY
84	2329/2023 CRLA/1063/2023	SRIDHARA MALLICK-MP	BHABANI PRASAD PRADHAN
85	2330/2023 CRLA/1063/2023	SRIDHARA MALLICK-MP	BHABANI PRASAD PRADHAN
86	2331/2023 CRLA/550/2018	SEKHARPRASAD YADAV-MP	AMITAV TRIPATHY
87	2332/2023 CRLA/548/2018	RAJ KISHORE@RAJ KUMAR YADAV-MP	AMITAV TRIPATHY
88	2333/2023 CRLA/549/2018	BANAMALI YADAV-MP	AMITAV TRIPATHY
89	2334/2023	GANAPATI SWAIN-MP	PRANAB KUMAR GHOSE

90	CRLA/341/2018 2335/2023	PURNA CHANDRA MOHANTA-MP	M/S.JAGAJIT PANDA
91	CRLA/735/2017 2336/2023	DR. HEMANGINI MEHER-MP	DEVASHIS PANDA
92	CRLA/1065/2023 2337/2023	NARAYAN PARIDA-MP	M/S.D.P.DHAL, MR.PRAFULLA CHANDRA ACHARYA
93	CRLA/272/2010 3037/2023	KRUSHNA CHANDRA PATTANAIK-MP	BIJAYANANDA DASH
94	CRLMC/4421/2023 3038/2023	SHRADHANJALI BEHERA-MP	PRANAYA KUMAR DASH
95	CRLMC/4422/2023 3039/2023	ABDUL REHEMAN@ RAJU-MP	TIRTH KUMAR SAHU
96	CRLMC/4424/2023 3040/2023	RATNAKAR BEHERA-MP	ARIJEET MISHRA
97	CRLMC/4427/2023 3041/2023	BIRENDRA NAIK-MP	SAMARENDRA MOHANTY
98	CRLMC/4428/2023 3042/2023	BIJAY SENA-MP	SAMARENDRA MOHANTY
99	CRLMC/4429/2023 3043/2023	A KALA PRIYA@ PRIYA RAFFIUDDIN KHAN-MP	SUSANTA KUMAR NATH
100	CRLMC/4430/2023 3044/2023	DR. SUSHIL KUMAR MOHAPATRA-MP	PRAVASH CHANDRA JENA
101	CRLMC/4432/2023 3045/2023	SURYANARAYAN MOHANTY @ SURJYANARAYAN MOHANTY	PRANAY KUMAR MOHANTY
102	CRLMC/4433/2023 3046/2023	DR. SUSHIL KUMAR MOHAPATRA-MP	PRAVASH CHANDRA JENA
103	CRLMC/4434/2023 3047/2023	BHOLANATH PRADHAN-MP	DEBASIS TRIPATHY
104	CRLMC/4435/2023 3048/2023	LOKNATH BARIK @ MUNA-MP	BIBHUTI BHUSAND NANDA
105	CRLMC/4437/2023 3049/2023	ASHOK KUMAR ROUT-MP	PRADIPTA KUMAR JENA
106	CRLMC/4438/2023 3050/2023	BHABESWAR CHANDA-MP	PRAMOD KUMAR JENA
107	CRLMC/4440/2023 3051/2023	GANGADHAR PRADHAN-MP	ACHYUTANANDA PATTANAIK
108	CRLMC/4442/2023 3052/2023	SIPU @ PRAMOD KUMAR NAYAK @ PRAMOD KUMAR NAYAK	NIKUNJA RANJAN BEHERA
109	CRLMC/4443/2023 3053/2023	BIPRA CHARAN BHUYAN-MP	RAMESH AGARWAL
110	CRLMC/4445/2023 3054/2023	DILLIP KUMAR SAHU-MP	PRASANNA KUMAR RATH
111	CRLMC/4447/2023 3055/2023	DILLIP@MANMATH NATH@MANMATH KUMAR NATH-MP	PHIRENDRA KUMAR MOHAPATRA
112	CRLMC/4449/2023 3056/2023	RANJAN KUMAR KHLAR-MP	PARTHA SARATHI DAS
113	CRLMC/4450/2023 3057/2023	SWARNALATA BEWA @ KHUNTIA-MP	SUDHANSU SEKHAR JENA
114	CRLMC/4454/2023 3058/2023	SK AJIMUDDIN-MP	ACHYUTANANDA PATTANAIK
115	CRLMC/4455/2023 3059/2023	SUSHANTA KUMAR BEHERA@RUSIA-MP	SARBESWAR BEHERA
116	CRLMC/4029/2023 3060/2023	SAGAR@DEBASIS DAS@PRIYADARSI DEBASIS DAS-MP	
117	CRLMC/2088/2023 6946/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
118	WA/1780/2022 6947/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
119	WA/1780/2022 6948/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
120	WA/1780/2022 6949/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

121	6950/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
122	6951/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
123	6952/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
124	6953/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
125	6954/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
126	6955/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
127	6956/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
128	6957/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
129	6958/2023 WA/2440/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
130	6959/2023 WA/2440/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
131	6960/2023 WA/2440/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
132	6961/2023 WA/2225/2023	CHANDRAKANTA NANDA-MP	RAMAKANTA SARANGI
133	6962/2023 WA/2441/2023	SANKAR MAHARANA-MP	BIBHUTI BHUSAN MISHRA
134	6963/2023 WA/2442/2023	G.KARTIKESWAR PRADHAN-MP	GYANA RANJAN SETHI
135	6964/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
136	6965/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
137	6966/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
138	6967/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
139	6968/2023 WA/2443/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
140	6969/2023 WA/2443/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
141	6970/2023 WA/2443/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
142	6971/2023 WA/2444/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
143	6972/2023 WA/2444/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
144	6973/2023 WA/2444/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
145	6974/2023 WA/2445/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL,A.G.A
146	6975/2023 WA/2445/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL,A.G.A
147	6976/2023 WA/2445/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL,A.G.A
148	15276/2023 WP(C)/31623/2023	JAYANTI JENA-MP	KISHORE KUMAR MISHRA
149	15277/2023 WP(C)/31625/2023	SUSHANTA KUMAR RATH-MP	SOUBHAGYA SUNDAR DAS
150	15278/2023 WP(C)/31626/2023	SARAT @ SHARAT CHANDRA BISOI-MP	SIDHARTHA DAS
151	15279/2023 WP(C)/31629/2023	SHANTIBALA SAHU-MP	KUNAL KUMAR SWAIN
152	15280/2023	RAJIV RANJAN REDDY-MP	SHASHI BHUSAN JENA

153	WP(C)/31631/2023 15281/2023	M/S TARINI MOTORS, TALCHER-MP	LALIT KUMAR MAHARANA
154	WP(C)/31638/2023 15282/2023	SESHADEV KAR-MP	SUBHA KUMAR MISHRA
155	WP(C)/31640/2023 15283/2023	BAYA MARUNDI-MP	SUBHA KUMAR MISHRA
156	WP(C)/31642/2023 15284/2023	MADHABA BISWAL-MP	DIGAMBARA MISHRA
157	WP(C)/31643/2023 15285/2023	PARSURAM BISWAL-MP	
158	WP(C)/27677/2023 15286/2023	BANI PRASAD PADHI-MP	
159	WP(C)/27679/2023 15287/2023	ABADHUTA SAGADIA-MP	
160	WP(C)/27675/2023 15288/2023	DR. NIMAI CHARAN MISHRA-MP	MRS. PAMI RATH,SUCHETA GUMANSINGH
161	WP(C)/23014/2023 15290/2023	SHUSHANTA KUMAR NAYAK-MP	SUDHIR KUMAR MALLICK
162	WP(C)/31646/2023 15291/2023	DEBANANDA GARNAIK-MP	SAGARIKA SAHOO
163	WP(C)/31649/2023 15292/2023	AHALYA PRADHAN-MP	SAPAN KUMAR PAL
164	WP(C)/31651/2023 15293/2023	PRAKASH CHANDRA MISHRA-MP	SHASHI BHUSAN JENA
165	WP(C)/31655/2023 15294/2023	NITYANANDA PALLO-MP	DR. BINODA KUMAR MISHRA
166	WP(C)/31657/2023 15295/2023	TEK BAHADUR THAPPA-MP	SHASHI BHUSAN JENA
167	WP(C)/31658/2023 15296/2023	RADHAMOHAN DAS-MP	SHASHI BHUSAN JENA
168	WP(C)/31662/2023 15297/2023	DR. SANDHYARANI MOHARANA-MP	FALGUNI RAJGURU MOHAPATRA
169	WP(C)/31663/2023 15298/2023	MANASI ROUT-MP	CHITTARANJAN PATTNAIK
170	WP(C)/31666/2023 15299/2023	MAITREE SANSAD-MP	M/S.AJOYA MOHANTY
171	WP(C)/16562/2016 15300/2023	RABINDRA KUMAR BEHERA-MP	SUBHA KUMAR MISHRA
172	WP(C)/31669/2023 15301/2023	GOPALPUR BANDAR SHARMIKA SANGHA-MP	M/S.SADASIVA PATRA
173	WP(C)/12716/2015 15302/2023	PRASANT KUMAR SAHOO-MP	SABYASACHI PANDA
174	WP(C)/31673/2023 15303/2023	M/S. KASHVI INTERNATIONAL PRIVATE LIMITED-MP	RAJIV KUMAR MAHANTA
175	WP(C)/31670/2023 15304/2023	NILAMANI SWAIN-MP	HRUDANANDA MOHAPATRA
176	WP(C)/31674/2023 15305/2023	SIPRA PARIDA-MP	BISWAJIT PASAYAT
177	WP(C)/31676/2023 15306/2023	SUBARNA NAYAK-MP	SISIR DAS
178	WP(C)/31678/2023 15307/2023	BIBHUTI BHUSAN MISHRA-MP	LALITENDU MISHRA
179	WP(C)/16021/2022 15308/2023	KUBERA PRADHAN-MP	
180	WP(C)/13037/2023 15309/2023	SHASHIKANTA LENKA-MP	SURYAKANTA DASH
181	WP(C)/31685/2023 15310/2023	KSHETRA M.MOHANTY-MP	M/S.A.K.MOHAPATRA,M/S.GAUTAM MISHRA,DINESH
182	WP(C)/6978/2012 15311/2023	SANJAYA KESHARI MOHAPATRA-MP	NIRANJAN PANDA
183	WP(C)/31688/2023 15312/2023	TWISHA EDUCATIONAL PRIVATE LIMITED, SAMBALPUR	KSHIROD KUMAR SAHOO
	WP(C)/11358/2023		

184	15313/2023 WP(C)/31690/2023	M/S SAMRUDDHI DIGNOSTICS AND PHARMACEUTICALS, SANKOSH KUMAR MAHANTY	
185	15314/2023 WP(C)/31691/2023	APSARI NAYAK-MP	BIPIN KUMAR NAYAK
186	15315/2023 WP(C)/31692/2023	SAGARIKA MOHANTY-MP	SANGRAMJEET SENAPATI
187	15316/2023 WP(C)/31693/2023	BINODINI INFRASTRUCTURE PVT. LTD., BHAWANIPATNA	RAMBODHA CHANDRA NAYAK
188	15317/2023 WP(C)/26767/2023	SARALA MALLIK-MP	ANUPAM RATH
189	15318/2023 WP(C)/31696/2023	SATYAJIT SENAPATI-MP	TUNA SAHU
190	15319/2023 WP(C)/25065/2022	SARAT CHANDRA MAHARANA-MP	
191	15320/2023 WP(C)/561/2005	UNION OF INDIA-MP	SR.S.C.C, M/S.J.K.MISHRA,MR.S.D.DAS,ASGI
192	15321/2023 WP(C)/31700/2023	HENARANI SAHOO-MP	KUNAL KUMAR SWAIN
193	15322/2023 WP(C)/31701/2023	ARUN ROUT-MP	BADRINARAYAN PANDA
194	15323/2023 WP(C)/31628/2023	RAMAKANTA JENA-MP	RAJENDRA KUMAR DASH
195	15324/2023 WP(C)/31702/2023	BISWAMBAR SETHY-MP	KUNAL KUMAR SWAIN
196	15325/2023 WP(C)/31703/2023	RASHMI RANJAN JENA-MP	BADRINARAYAN PANDA
197	15326/2023 WP(C)/31708/2023	PRAMOD KUMAR MOHANTY-MP	BIBHU PRASAD DAS
198	15327/2023 WP(C)/4255/2023	KHAPURIKACHHAR GAON GANARAJYA GRAM SABHA COMMITTEE, SUNDARGARH-MP	
199	15328/2023 WP(C)/20966/2023	GANESWAR BARAL-MP	DILLIP KUMAR MOHAPATRA
200	15329/2023 WP(C)/31712/2023	JATINDRANATH SATAPATHI-MP	PRASANTA KUMAR NANDA
201	15330/2023 WP(C)/31713/2023	RASANANDA PATRA-MP	SAMBEET PATTANAYAK
202	15331/2023 WP(C)/31714/2023	DASARATHA PATRA-MP	SAMBEET PATTANAYAK
203	15332/2023 WP(C)/31715/2023	BHASKAR PATRA-MP	SAMBEET PATTANAYAK
204	15333/2023 WP(C)/31720/2023	KASINATH PATRA-MP	SAMBEET PATTANAYAK
205	15334/2023 WP(C)/19712/2021	CHOUDHURY MANOJ KUMAR SAHU-MP	BISWABIHARI MOHANTY
206	15335/2023 WP(C)/36083/2021	M/S. IDCOL KALINGA IRON WORKS LTD.,-MP	CHITTARANJAN DAS
207	15336/2023 WP(C)/35189/2021	M/S.IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANJAN DAS
208	15337/2023 WP(C)/36552/2021	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANJAN DAS
209	15338/2023 WP(C)/35194/2021	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANJAN DAS
210	15339/2023 WP(C)/35658/2021	M/S.IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANAJAN DAS
211	15340/2023 WP(C)/3227/2022	M/S.IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANAJAN DAS
212	15341/2023 WP(C)/36560/2021	M/S IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANJAN DAS
213	15342/2023 WP(C)/31729/2023	SIBARAM SAHU-MP	SUBASH CHANDRA PUSPALAKA
214	15343/2023 WP(C)/36558/2021	M/S. IDCOL KALINGA IRON WORKS LTD.,-MP	CHITTA RANJAN DAS
215	15344/2023	M/S IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANJAN DAS

216	WP(C)/36557/2021 15345/2023	M/S.IDCOL KALINGA IRON WORKS LTD-MP	CHITTA RANAJAN DAS
217	WP(C)/36554/2021 15346/2023	PRAKRUTI BHUSAN RAY-MP	NITISH KUMAR MISHRA
218	WP(C)/7796/2022 15347/2023	PRAMOD KUMAR BINDHANI-MP	PAMI RATH
219	WP(C)/31734/2023 15348/2023	RATI GOND-MP	SANGRAM KESHARI BURMA
220	WP(C)/31332/2023 15349/2023	ISWAR SAHU-MP	JNYANANANDA PANDA
221	WP(C)/31742/2023 15350/2023	KUNAL KISHORE DAS-MP	
222	WP(C)/11407/2022 15351/2023	PRAMILA BISOI-MP	ABINASH ROUSTRAY
223	WP(C)/31744/2023 15352/2023	INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE, PURI-MP	
224	WP(C)/27753/2023 15353/2023	PRAMILA BISOI-MP	ABINASH ROUSTRAY
225	WP(C)/31746/2023 15354/2023	GAURANGA MAHAPRABHU BIJE, RAMAGARH-MP	
226	WP(C)/6543/2023 15355/2023	M/S SAROJ KUMAR CHHOTRAY, JAGATSINGHPUR-MP	ANJAN KUMAR JENA
227	WP(C)/31764/2023 15356/2023	KAUSHALYA KAR-MP	SANGRAM JENA
228	WP(C)/31774/2023 15357/2023	GEETANJALI MAHANTA-MP	PRANAB KUMAR SAMANTRAY
229	WP(C)/31672/2023 15358/2023	M/S IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANAJAN DAS
230	WP(C)/3226/2022 15359/2023	BANITA NAIK-MP	SUSANTA KUMAR BARAL
231	WP(C)/31778/2023 15360/2023	M/S IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANAJAN DAS
232	WP(C)/3219/2022 15361/2023	DR. SANDHYARANI MOHARANA-MP	FALGUNI RAJGURU MOHAPATRA
233	WP(C)/31779/2023 15362/2023	MADHURI MAJHI-MP	SUDEEP KUMAR SARANGI
234	WP(C)/31780/2023 15363/2023	M/S. IDCOL KALINGA IRON WORKS LTD.,-MP	CHITTARANJAN DAS
235	WP(C)/36088/2021 15364/2023	M/S IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANAJAN DAS
236	WP(C)/3223/2022 15365/2023	M/S IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANAJAN DAS
237	WP(C)/3224/2022 15366/2023	M/S IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANAJAN DAS
238	WP(C)/3221/2022 15367/2023	M/S.IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANAJAN DAS
239	WP(C)/3229/2022 15368/2023	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTARANJAN DAS
240	WP(C)/36095/2021 15369/2023	RAJ KUMAR SAHU-MP	BIDESH RANJAN BEHERA
241	WP(C)/31788/2023 15370/2023	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTARANJAN DAS
242	WP(C)/36091/2021 15371/2023	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTARANJAN DAS
243	WP(C)/36189/2021 15372/2023	M/S. IDCOL KALINGA IRON WORKS LTD.,-MP	CHITTARANJAN DAS
244	WP(C)/36194/2021 15373/2023	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTARANJAN DAS
245	WP(C)/36086/2021 15374/2023	BANITA MALIK-MP	SUSANTA KUMAR BARAL
246	WP(C)/31795/2023 15375/2023	M/S IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANJAN DAS
	WP(C)/35659/2021		

247	15376/2023 WP(C)/7386/2018	THE MANAGER,IFFCO TOKIO GENERAL INSURANCE CO. MP MP .DUTTA,s.k.mohanty,,b.ksahoo,s.perween	
248	15377/2023 WP(C)/31803/2023	DR. RABINDRA NATH GANTAYAT-MP	BHARAT JALLI
249	15378/2023 WP(C)/31800/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
250	15379/2023 WP(C)/31800/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
251	15380/2023 WP(C)/31838/2023	PADMA CHARAN KAR-MP	
252	15381/2023 WP(C)/31842/2023	MINATI ROUL-MP	MANOJ KUMAR MOHANTY
253	15382/2023 WP(C)/31849/2023	JYOTI RANJAN MOHAPATRA-MP	GANESH PRASAD MOHANTY
254	15383/2023 WP(C)/9791/2023	SITAKANTA MISHRA-MP	BUDHADEV ROUSTRAY
255	15384/2023 WP(C)/31852/2023	PRAVAT KUMAR PRADHAN-MP	BIPIN KUMAR NAYAK
256	15385/2023 WP(C)/31843/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
257	15386/2023 WP(C)/31843/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
258	15387/2023 WP(C)/31857/2023	DR. SASMITA KUMARI PADHY-MP	PRASANTA KUMAR MISHRA
259	15388/2023 WP(C)/31865/2023	B. NARAYAN-MP	SUBASH CHANDRA PUSPALAKA
260	15389/2023 WP(C)/31866/2023	ARABINDA PRADHAN-MP	RASHMI KANTA ACHARYA
261	15390/2023 WP(C)/31867/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
262	15391/2023 WP(C)/31867/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A